



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade / विदेश व्यापार महानिदेशालय

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIYA BHAWAN, AKBAR ROAD, NEW DELHI / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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**(DES - II SECTION)**

**MINUTES OF THE NORMS COMMITTEE- II**

**MEETING No.** NC/2/MEET/Nov/202223/17

**DATED:** 06/12/2022

Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Nov/202223/17 dated 06/12/2022 of Norms Committee - II for the year 2022-23 was held on 06/12/2022 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives | Department                 |
|-------|-----------------------------------------|----------------------------|
| 1     | Shri R.K. Jaiswal, D.O.                 | DHI                        |
| 2     | Shri S. K. Jain, Consultant             | DPIIT                      |
| 3     | Shri Rahul Bhardwaj, AD                 | MSME                       |
| 4     | Shri Shaish Kumar, Consultant (TEC-1)   | Technical Consultant, DGFT |
| 5     | Shri V. C. Agarwal, Consultant (TEC-3)  | Technical Consultant, DGFT |

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| 6 | Shri S. K. Bhatnagar, Consultant (SKB) | Technical Consultant,DGFT |
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In Attendance:

| Sl. No. | Name & Designation                 | Department |
|---------|------------------------------------|------------|
| 1       | Shri Santosh Kumar Dubey, Dy. DGFT | DGFT       |
| 2       | Shri Smitha Viju, FTDO             | DGFT       |

**Case Details and Decision(s):**

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 1 / NC/2/MEET/Nov/202223/17                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | KEI INDUSTRIES LIMITED                      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00002540AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 052304000229 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 0510415579/null                             |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) given vide email dated 03.12.2022 as under:</p> <ol style="list-style-type: none"> <li>1. The quantity of import items at Sl. No. 1, 7 &amp; 11 may be allowed as 1.01Kgs/Kg content in the export product.</li> <li>2. The quantity of import items at Sl. No. 2 to 4, 9 &amp; 10 may be allowed as 1.05Kgs/Kg content in the export product.</li> <li>3. The quantity of import items at Sl. No. 5 &amp; 13 may be allowed as 1.02Kgs/Kg content in the export product.</li> <li>4. The quantity of import item at Sl. No. 6 may be allowed as 1.01Kgs/Kg content in the export product and the words “<b>Copper foil</b>” may be <b>deleted</b> from the description of import item.</li> <li>5. The quantity of import item at Sl. No. 8 may be allowed as 1.01Sq. mtr./Sq. mtr. content in the export product.</li> <li>6. The quantity of import item at Sl. No. 12 may be allowed as 1.01Kgs/Kg content in the export product and the word “<b>foil</b>” may be <b>deleted</b> from the description of import item</li> </ol> <p><b>Note: Grade of steel &amp; lead alloy to match in the import &amp; export.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                                                                                                                                       | 2 / NC/2/MEET/Nov/202223/17                 |
| Case Status                                                                                                                                    | Case Approved                               |
| Party Name                                                                                                                                     | KEI INDUSTRIES LIMITED                      |
| Meeting Number and Date                                                                                                                        | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                 | HQRNORM APPLY 00002541AM23                  |
| RA File Number                                                                                                                                 | 052304000247 AM21                           |
| Licence No and Date                                                                                                                            | 0510415901/null                             |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of</p> |                                             |

Consultant (TEC-3) given vide email dated 03.12.2022 as under:

1. The quantity of import items at Sl. No. 1, 6 & 10 may be allowed as 1.01Kgs/Kg content in the export product.
2. The quantity of import items at Sl. No. 2 to 4, 8, 9 & 11 may be allowed as 1.05Kgs/Kg content in the export product.
3. The quantity of import item at Sl. No. 5 may be allowed as 1.01Kgs/Kg content in the export product and the words “**Copper foil**” may be **deleted** from the description of import item.
4. The quantity of import item at Sl. No.7 may be allowed as 1.01Sq. mtr./Sq. mtr. content in the export product.

**Note: Grade of lead alloy to match in the import & export.**

RA concerned may take suitable consequential action accordingly.

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 3 / NC/2/MEET/Nov/202223/17                 |
| Case Status                       | Case Deferred                               |
| Party Name                        | NAGREEKA INDCON PRODUCTS PRIVATE LIMITED    |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM REVIW00002009AM23                   |
| RA File Number                    | NA                                          |
| Licence No and Date               | NA                                          |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 4 / NC/2/MEET/Nov/202223/17                 |
| Case Status               | Case Approved                               |
| Party Name                | KEI INDUSTRIES LIMITED                      |
| Meeting Number and Date   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number            | 018105000866AM21                            |
| RA File Number            | 052304000292 AM21                           |
| Licence No and Date       | 0510415943/null                             |
| Norms Committee Decision: |                                             |

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) given vide email dated 03.12.2022 as under:

1. The quantity of import items at Sl. No. 1 & 5 may be allowed as 1.01Kgs/Kg content in the export product.
2. The quantity of import items at Sl. No. 2 to 4, 7 & 8 may be allowed as 1.05Kgs/Kg content in the export product.
3. The quantity of import item at Sl. No.6 may be allowed as 1.01Sq. mtr./Sq. mtr. content in the export product.
4. The quantity of import item at Sl. No. 9 may be allowed as 1.02Kgs/Kg content in the export product and the word “**tape**” may be **added** in the description of import item.

RA concerned may take suitable consequential action accordingly.

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| Case No.                          | 5 / NC/2/MEET/Nov/202223/17                 |
| Case Status                       | Case Deferred                               |
| Party Name                        | CONSOLIDATED COIN COMPANY PRIVATE LIMITED   |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM REVIW00146593AM22                   |
| RA File Number                    | 052304000274 AM18                           |
| Licence No and Date               | 0510404377/27/10/2017                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 6 / NC/2/MEET/Nov/202223/17                 |
| Case Status                       | Case Deferred                               |
| Party Name                        | CONSOLIDATED COIN COMPANY PRIVATE LIMITED   |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM REVIW00146522AM22                   |
| RA File Number                    | 052304000387 AM18                           |
| Licence No and Date               | 0510405317/11/01/2018                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 7 / NC/2/MEET/Nov/202223/17                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | BHARAT HEAVY ELECTRICALS LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM REVIW00001628AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 112404000006 AM18                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 1110028319/12/01/2018                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was approved in Meeting No. 5/81-ALC2/2018 dated 10.10.2018 as per comments of DHI. However, the applicant has requested for reviewing of fixed ad-hoc norms. The applicant's representation was referred to DHI to examine the case and the comments of DHI vide F. No.: DES-2/1110028319/2022-TSW dated 22.11.2022 received via email dated 06.12.2022. The matter was deliberated in the meeting and after due deliberation, the Committee decided to revise the ad-hoc norms as per comments of DHI as under:</p> <p style="text-align: center;">1. The quantity of import item at Sl. No. 1 (<b>Copper winding wire paper covered continuously transposed copper cable</b>) may be allowed <b>as applied for, for export product at Sl. No. 1 (82 MVA Generator Transformer).</b></p> <p><b>Note: The decision for rest of the import item shall remain unchanged as decided by NC in its meeting No. 5/81-ALC2/2018 dated 10.10.2018.</b></p> <p>RA concerned may take further consequential action as per above decision of NC.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                        | 8 / NC/2/MEET/Nov/202223/17                 |
| Case Status                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                      | TRAFOMEC INDIA PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                         | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                  | 018105000800AM19                            |
| RA File Number                                                                                                                                                                                                                                                  | 072404000011 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                             | 0710113216/02/05/2018                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 15.06.2022 was issued to the applicant for providing certain information. Further, in this regard, reminder letter were issued</p> |                                             |

to the applicant on 07.10.2022. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the **final reminder** to the applicant to furnish the required information.

Case is deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                   | 9 / NC/2/MEET/Nov/202223/17                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                 | CONSOLIDATED COIN COMPANY PRIVATE LIMITED   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM REVIW00146620AM22                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                             | 052304000082 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                        | 0510406615/25/05/2018                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to send a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                  | 10 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | ENERGY OILFIELD TOOLS PRIVATE LIMITED       |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM REVIW00180704AM22                   |
| RA File Number                                                            | 052304000339 AM19                           |
| Licence No and Date                                                       | 0510408399/14/11/2018                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                   | 11 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                 | CONSOLIDATED COIN COMPANY PRIVATE LIMITED   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM REVIW00146602AM22                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                             | 052304000362 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                        | 0510408678/28/11/2018                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to send a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                  | 12 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                | CONSOLIDATED COIN COMPANY PRIVATE LIMITED   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM REVIW00146584AM22                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                            | 052304000427 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                       | 0510409208/07/01/2019                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to send a reminder to the applicant.</p> <p>The case stands deferred</p> |                                             |

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| Case No. | 13 / NC/2/MEET/Nov/202223/17 |
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| Case Status                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                 | CONSOLIDATED COIN COMPANY PRIVATE LIMITED   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM REVIW00146616AM22                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                             | 052304000462 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                        | 0510409513/29/01/2019                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to send a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                        | 14 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                      | SHIVAM IRON & STEEL COMPANY LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM REVIW00000077AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                  | 022404000190 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                             | 0210209059/20/03/2019                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminders on 20.09.2022 &amp; 05.10.2022 were issued to the applicant for providing certain information. Further, in this regard, final reminder letter was issued to the applicant on 10.11.2022. However, the applicant has furnished the reply now.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.    | 15 / NC/2/MEET/Nov/202223/17 |
| Case Status | Case Deferred                |
| Party Name  | PILOT INDUSTRIES LTD         |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM REVIW00155756AM22                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 052404000756 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0510410178/08/04/2019                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 16 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | CONSOLIDATED COIN COMPANY PRIVATE LIMITED   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM REVIW00146572AM22                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 052304000001 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0510410184/09/04/2019                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 17 / NC/2/MEET/Nov/202223/17                |
| Case Status             | Case Deferred                               |
| Party Name              | JAIN RESOURCE RECYCLING PRIVATE LIMITED     |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | 018105000134AM20                            |

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| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 042404000013 AM20     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0410165741/20/06/2019 |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 18 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | U K B ELECTRONICS PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 018105000203AM20                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 052404000272 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 0510411476/09/08/2019                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) &amp; Consultant (TEC-3) given via email dated 28.06.2022 &amp; 03.12.2022 respectively as under:</p> <ol style="list-style-type: none"> <li>1. The quantity of relevant import items at Sl. No. 1, 2 &amp; 3 may be allowed with 1% wastage with accountability in the export.</li> <li>2. The import item at Sl. No. 4 may be <b>deleted</b> as it procured indigenously.</li> <li>3. The quantity of import items at Sl. No. 5 &amp; 6 may be allowed <b>on net to net basis as per GN-4.</b></li> </ol> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.       | 19 / NC/2/MEET/Nov/202223/17                |
| Case Status    | Case Deferred                               |
| Party Name     | NU-CORK PRODUCTS PVT LTD                    |
| Meeting Number | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |

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|-----------------------------------|---------------------------|
| and Date                          |                           |
| HQ File Number                    | HQRNORM REVIW00002244AM23 |
| RA File Number                    | 052404000339 AM20         |
| Licence No and Date               | 0510411850/16/09/2019     |
| Norms Committee Decision:         |                           |
| Case deferred for comments of TE. |                           |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 20 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | HQRNORM REVIW00002754AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 072404000137 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 0710115451/19/09/2019                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                             |
| <p>The committee considered the case as per agenda and noted that a deficiency letter dated 27.10.2022 followed by reminders on 11.11.2022 &amp; 26.11.2022 were issued to the applicant for providing certain information. Further, in this regard, a reminder letter has been issued to the applicant on 06.12.2022. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided that if no information is received within 15 days, <b>a final reminder</b> may be issued.</p> |                                             |
| The case stands deferred                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 21 / NC/2/MEET/Nov/202223/17                |
| Case Status               | Case Deferred                               |
| Party Name                | SHIVAM IRON & STEEL COMPANY LIMITED         |
| Meeting Number and Date   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number            | 018105000280AM20                            |
| RA File Number            | 022404000099 AM20                           |
| Licence No and Date       | 0210209475/14/10/2019                       |
| Norms Committee Decision: |                                             |

The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 was issued to the applicant for providing certain information. Further, in this regard, final reminder letter was issued to the applicant on 24.11.2022. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided that if no information is received within 15 days, **a final reminder** may be issued.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                  | 22 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                               | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                | GUJARAT COPPER ALLOYS LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                            | HQRNORM REVIW00399989AM22                   |
| RA File Number                                                                                                                                                                                                                                                                                                            | 039404000544 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                       | 0310832237/15/10/2019                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                 |                                             |
| <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> |                                             |
| <p>The case stands deferred.</p>                                                                                                                                                                                                                                                                                          |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 23 / NC/2/MEET/Nov/202223/17                |
| Case Status               | Case Deferred                               |
| Party Name                | RAJ METAL INDUSTRIES                        |
| Meeting Number and Date   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number            | 018105000363AM20                            |
| RA File Number            | 022404000143 AM20                           |
| Licence No and Date       | 0210209635/20/12/2019                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.

The case stands deferred.

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 24 / NC/2/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | UNIVERSAL HEAT EXCHANGERS LIMITED           |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | 018105000416AM20                            |
| RA File Number                    | 322104000209 AM20                           |
| Licence No and Date               | 3210079361/24/01/2020                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 25 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | SHIVALIK BIMETAL CONTROLS LTD               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 018105000423AM20                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 052404000692 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 0510413469/29/01/2020                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                             |
| <p>The Committee considered the case as per the agenda and the matter was deliberated in the meeting. After due deliberation, the Committee noted that there are many fresh cases and review cases of the applicant and they are claiming for higher wastages with justification. Hence, the Committee decided to constitute a sub-committee comprising of Consultant (DPIIT), Consultant (SKB), TE, DHI and DDG(SKD) to visit the firm's site to ascertain the manufacturing processes &amp; scrap generation, to verify the import and export items, to assess the justification for claimed wastage and to recommend the admissible wastage percentage in respect of all such cases of the applicant.</p> |                                             |

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 26 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | R R KABEL LIMITED                           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 018105000536AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 039504000059 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0310836231/15/05/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) received on BO Portal &amp; Consultant (TEC-3) given via email dated 27.06.2022 as under:</p> <ol style="list-style-type: none"> <li>1. The description of export product may be amended as “<b>Unarm Tinned Cu Cable up to 1000V</b>”.</li> <li>2. The quantity of import items at Sl. No. 1 &amp; 2 may be allowed as 1.01Kgs/Kg content in the export product.</li> <li>3. The quantity of import items at Sl. No. 3 &amp; 4 may be allowed as 1.05Kgs/Kg content in the export product.</li> <li>4. The word “<b>Polyethelene</b>” may be added in the description of import item at Sl. No. 3.</li> </ol> <p><b>Note: The size &amp; quantity of export product should be as given in the application.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 27 / NC/2/MEET/Nov/202223/17                |
| Case Status               | Case Approved                               |
| Party Name                | R R KABEL LIMITED                           |
| Meeting Number and Date   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number            | 018105000537AM21                            |
| RA File Number            | 039504000050 AM21                           |
| Licence No and Date       | 0310836232/15/05/2020                       |
| Norms Committee Decision: |                                             |

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments Consultant (TEC-1) received on BO Portal & Consultant (TEC-3) given via email dated 09.05.2022as under:

1. The description of export product may be amended as “Unarm Tinned Cu Cable up to 1000V”.
2. The quantity of import items at Sl. No. 1 & 2 may be allowed as 1.01Kgs/Kg content in the export product.
3. The quantity of import items at Sl. No. 3 & 4 may be allowed as 1.05Kgs/Kg content in the export product.
4. The word “**Polyethelene**” may be added in the description of import item at Sl. No. 3.

**Note: The size & quantity of export product should be as given in the application.**

RA concerned may take suitable consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                                                                                                                   | 28 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                 | RAJ METAL INDUSTRIES                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                             | 018105000574AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                             | 022404000018 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                        | 0210209908/08/06/2020                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                  |                                             |
| <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 29 / NC/2/MEET/Nov/202223/17                |
| Case Status             | Case Deferred                               |
| Party Name              | ICE STEEL 1 PRIVATE LIMITED                 |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | 018105000610AM21                            |



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| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 042404000021 AM21     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0410166846/25/06/2020 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. A complete description of the item of export according to the Purchase Order. Submit a copy of the PO.</li> <li>2. Drawing of each export item indicating the weight of raw material and weight of end product to be exported.</li> <li>3. Process flow chart of each export product and wastage thereof at each stage of operation.</li> <li>4. Material balance sheet of the imported material and indigenous input, if any, and the final weight of the export product indicating uses of imported material separately.</li> <li>5. Imported material specification and copy of each MTC.</li> </ol> <p>The case stands deferred</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 30 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | SIECHEM TECHNOLOGIES PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM REVIW00000511AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 042404000039 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0410166843/25/06/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) given via email dated 06.12.2022 as under:</p> <ol style="list-style-type: none"> <li>1. The quantity of import item at Sl. No. 1 may be allowed as 1.01Kgs/Kg content in the export product.</li> <li>2. The quantity of import items at Sl. No. 2 to 8 may be allowed as 1.05Kgs/Kg content in the export product.</li> </ol> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 31 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | ICE STEEL 1 PRIVATE LIMITED                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 018105000609AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 042404000020 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0410166845/25/06/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. A complete description of the item of export according to the Purchase Order. Submit a copy of the PO.</li> <li>2. Drawing of each export item indicating the weight of raw material and weight of end product to be exported.</li> <li>3. Process flow chart of each export product and wastage thereof at each stage of operation.</li> <li>4. Material balance sheet of the imported material and indigenous input, if any, and the final weight of the export product indicating uses of imported material separately.</li> <li>5. Imported material specification and copy of each MTC.</li> </ol> <p>The case stands deferred</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                   | 32 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                 | AXORA RESOURCES LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                             | 018105000644AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                             | 022404000046 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                        | 0210209991/21/07/2020                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> |                                             |

The case stands deferred.

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| Case No.                          | 33 / NC/2/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | LASER POWER & INFRA PRIVATE LIMITED         |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | 018105000688AM21                            |
| RA File Number                    | 022404000057 AM21                           |
| Licence No and Date               | 0210210037/13/08/2020                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                   | 34 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                 | JAIN RECYCLING PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                             | 018105000692AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                             | 322404000036 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                        | 3210079645/18/08/2020                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                  |                                             |
| <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 35 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | PONDY OXIDES AND CHEMICALS LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | 018105000712AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 042404000072 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0410167001/27/08/2020                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 36 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | APL METALS LIMITED                          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | 018105000720AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 022404000063 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0210210068/28/08/2020                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.    | 37 / NC/2/MEET/Nov/202223/17 |
| Case Status | Case Deferred                |
| Party Name  | AXORA RESOURCES LIMITED      |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | 018105000784AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 022404000089 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0210210142/06/10/2020                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 25.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                        | 38 / NC/2/MEET/Nov/202223/17                     |
| Case Status                                                                                                                                                                                     | Case Deferred                                    |
| Party Name                                                                                                                                                                                      | TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                         | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022      |
| HQ File Number                                                                                                                                                                                  | HQRNORM REVIW00003573AM23                        |
| RA File Number                                                                                                                                                                                  | 072404000180 AM21                                |
| Licence No and Date                                                                                                                                                                             | 0710117109/07/10/2020                            |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to refer the case to MeitY for examination &amp; comments.</p> <p>The case stands deferred.</p> |                                                  |

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|-------------------------|---------------------------------------------|
| Case No.                | 39 / NC/2/MEET/Nov/202223/17                |
| Case Status             | Case Deferred                               |
| Party Name              | MAYFAIR INTERNATIONAL                       |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | 018105000831AM21                            |
| RA File Number          | 039504000503 AM21                           |

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| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0310839387/06/11/2020 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant informed through DGFT BO Portal that the subject AA Number has not been utilized by them as the export order got cancelled. Further, the applicant stated that they have applied for cancellation and closure of subject AA to RA, Mumbai. In this regard, an email was sent to the applicant &amp; RA concerned on 06.09.2022 followed by reminder on 29.11.2022 through BO Portal. However, no reply/information has been received yet. Hence, the Committee decided to wait for the information.</p> <p>The case stands deferred.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 40 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                      | ZOBELE INDIA PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 018105000843AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 039504000493 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0310839468/10/11/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 17.10.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue <b>reminder</b> to the applicant for furnishing the requisite information within 15 days.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 41 / NC/2/MEET/Nov/202223/17                |
| Case Status             | Case Rejected                               |
| Party Name              | MAYFAIR INTERNATIONAL                       |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | 018105000845AM21                            |
| RA File Number          | 039504000514 AM21                           |
| Licence No and          | 0310839475/11/11/2020                       |

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| Date                                                                                                                                                                                                                                                                                              |  |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant has informed that they have surrendered the subject AA Number at RA Mumbai. Therefore, the Committee decided to withdraw the case from the agenda and also to inform the RA.</p> |  |

| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 42 / NC/2/MEET/Nov/202223/17                                                                                                                                                                                                                                                                     |                 |         |            |                                                               |                                |            |             |                 |         |            |             |                      |          |                                                                                                                                                                                                                                                                                                  |           |   |          |                                                               |                                |   |          |                          |                |   |          |                        |                |   |          |                           |                 |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|---------|------------|---------------------------------------------------------------|--------------------------------|------------|-------------|-----------------|---------|------------|-------------|----------------------|----------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|---|----------|---------------------------------------------------------------|--------------------------------|---|----------|--------------------------|----------------|---|----------|------------------------|----------------|---|----------|---------------------------|-----------------|
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Case Approved                                                                                                                                                                                                                                                                                    |                 |         |            |                                                               |                                |            |             |                 |         |            |             |                      |          |                                                                                                                                                                                                                                                                                                  |           |   |          |                                                               |                                |   |          |                          |                |   |          |                        |                |   |          |                           |                 |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | KSH INTERNATIONAL PRIVATE LIMITED                                                                                                                                                                                                                                                                |                 |         |            |                                                               |                                |            |             |                 |         |            |             |                      |          |                                                                                                                                                                                                                                                                                                  |           |   |          |                                                               |                                |   |          |                          |                |   |          |                        |                |   |          |                           |                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022                                                                                                                                                                                                                                                      |                 |         |            |                                                               |                                |            |             |                 |         |            |             |                      |          |                                                                                                                                                                                                                                                                                                  |           |   |          |                                                               |                                |   |          |                          |                |   |          |                        |                |   |          |                           |                 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 018105000846AM21                                                                                                                                                                                                                                                                                 |                 |         |            |                                                               |                                |            |             |                 |         |            |             |                      |          |                                                                                                                                                                                                                                                                                                  |           |   |          |                                                               |                                |   |          |                          |                |   |          |                        |                |   |          |                           |                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 039404000610 AM21                                                                                                                                                                                                                                                                                |                 |         |            |                                                               |                                |            |             |                 |         |            |             |                      |          |                                                                                                                                                                                                                                                                                                  |           |   |          |                                                               |                                |   |          |                          |                |   |          |                        |                |   |          |                           |                 |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 0310839491/11/11/2020                                                                                                                                                                                                                                                                            |                 |         |            |                                                               |                                |            |             |                 |         |            |             |                      |          |                                                                                                                                                                                                                                                                                                  |           |   |          |                                                               |                                |   |          |                          |                |   |          |                        |                |   |          |                           |                 |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                                                                                                                                                                                                                                                                                  |                 |         |            |                                                               |                                |            |             |                 |         |            |             |                      |          |                                                                                                                                                                                                                                                                                                  |           |   |          |                                                               |                                |   |          |                          |                |   |          |                        |                |   |          |                           |                 |
| The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) received on BO Portal as under:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                                                                                                                                                                                                                                                                                  |                 |         |            |                                                               |                                |            |             |                 |         |            |             |                      |          |                                                                                                                                                                                                                                                                                                  |           |   |          |                                                               |                                |   |          |                          |                |   |          |                        |                |   |          |                           |                 |
| <table><tr><th>ITCHS Code</th><th>Export Item</th><th>Export Quantity</th><th>Sl. No.</th><th>ITCHS Code</th><th>Import Item</th><th>Recommended Quantity</th></tr><tr><td rowspan="4">85446090</td><td rowspan="4">Copper Conductors (Continuously Transposed Containing 5 to 79 Enamelled Strips) / CTC (Estimated Qty. (1. Continuous Cast Copper Wire Rod / Copper Wire Rods - 726.638mts, 2. High Density Kraft Paper - 4.800mts, 3. Insulating Kraft Paper-8.363mts, 4. PVF- Varnish (in dry form)-10.200mts))</td><td rowspan="4">750.00 MT</td><td>1</td><td>74081190</td><td>Continuous Cast Copper Wire Rod / Copper Wire Rods (EC Grade)</td><td>As applied for i.e. 1% wastage</td></tr><tr><td>2</td><td>48103910</td><td>High Density Kraft Paper</td><td>As applied for</td></tr><tr><td>3</td><td>48103910</td><td>Insulating Kraft Paper</td><td>As applied for</td></tr><tr><td>4</td><td>32081030</td><td>PVF-Varnish (in wet form)</td><td>1% of FOB value</td></tr></table> |                                                                                                                                                                                                                                                                                                  |                 |         |            |                                                               |                                | ITCHS Code | Export Item | Export Quantity | Sl. No. | ITCHS Code | Import Item | Recommended Quantity | 85446090 | Copper Conductors (Continuously Transposed Containing 5 to 79 Enamelled Strips) / CTC (Estimated Qty. (1. Continuous Cast Copper Wire Rod / Copper Wire Rods - 726.638mts, 2. High Density Kraft Paper - 4.800mts, 3. Insulating Kraft Paper-8.363mts, 4. PVF- Varnish (in dry form)-10.200mts)) | 750.00 MT | 1 | 74081190 | Continuous Cast Copper Wire Rod / Copper Wire Rods (EC Grade) | As applied for i.e. 1% wastage | 2 | 48103910 | High Density Kraft Paper | As applied for | 3 | 48103910 | Insulating Kraft Paper | As applied for | 4 | 32081030 | PVF-Varnish (in wet form) | 1% of FOB value |
| ITCHS Code                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Export Item                                                                                                                                                                                                                                                                                      | Export Quantity | Sl. No. | ITCHS Code | Import Item                                                   | Recommended Quantity           |            |             |                 |         |            |             |                      |          |                                                                                                                                                                                                                                                                                                  |           |   |          |                                                               |                                |   |          |                          |                |   |          |                        |                |   |          |                           |                 |
| 85446090                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Copper Conductors (Continuously Transposed Containing 5 to 79 Enamelled Strips) / CTC (Estimated Qty. (1. Continuous Cast Copper Wire Rod / Copper Wire Rods - 726.638mts, 2. High Density Kraft Paper - 4.800mts, 3. Insulating Kraft Paper-8.363mts, 4. PVF- Varnish (in dry form)-10.200mts)) | 750.00 MT       | 1       | 74081190   | Continuous Cast Copper Wire Rod / Copper Wire Rods (EC Grade) | As applied for i.e. 1% wastage |            |             |                 |         |            |             |                      |          |                                                                                                                                                                                                                                                                                                  |           |   |          |                                                               |                                |   |          |                          |                |   |          |                        |                |   |          |                           |                 |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                                                  |                 | 2       | 48103910   | High Density Kraft Paper                                      | As applied for                 |            |             |                 |         |            |             |                      |          |                                                                                                                                                                                                                                                                                                  |           |   |          |                                                               |                                |   |          |                          |                |   |          |                        |                |   |          |                           |                 |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                                                  |                 | 3       | 48103910   | Insulating Kraft Paper                                        | As applied for                 |            |             |                 |         |            |             |                      |          |                                                                                                                                                                                                                                                                                                  |           |   |          |                                                               |                                |   |          |                          |                |   |          |                        |                |   |          |                           |                 |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                                                  |                 | 4       | 32081030   | PVF-Varnish (in wet form)                                     | 1% of FOB value                |            |             |                 |         |            |             |                      |          |                                                                                                                                                                                                                                                                                                  |           |   |          |                                                               |                                |   |          |                          |                |   |          |                        |                |   |          |                           |                 |

RA concerned may take suitable consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 43 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | JAIN RECYCLING PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | 018105000848AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 042404000123 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0410167269/11/11/2020                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                      | 44 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                    | STERLITE POWER TRANSMISSION LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                | 018105000855AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                | 039504000506 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                           | 0310839528/12/11/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply was sent to the concerned TE through BO Portal for examination &amp; comments. However, the TE via email dated 03.12.2022 has informed that the case was not opening on BO Portal. Therefore, the Committee decided to check the issue and thereafter, refer the case to the TE for examination.</p> |                                             |



The case stands deferred.

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| Case No.                                                                                                                                                                      | 45 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                    | SHARMA METALLOYS PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                       | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                | HQRNORM REVIW00001625AM23                   |
| RA File Number                                                                                                                                                                | 05AA04018957 AM21                           |
| Licence No and Date                                                                                                                                                           | 0511000233/16/12/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to wait for the Review Committee Report.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 46 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | LLABDHI MANUFACTURING LLP                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00043947AM21                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 03AA04013322 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0311000244/21/12/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant has informed on Portal that they have submitted the subject Advance Authorization Number for cancelation. In this regard, a letter was issued on 17.10.2022 to the applicant for submitting the cancelation letter to this office. However, no information has been received as yet. Therefore, the Committee decided to send a reminder letter to the applicant for submitting surrender/cancellation letter to this office for closing the case.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                           | 47 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                        | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                         | MAYFAIR INTERNATIONAL                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                            | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00048138AM21                  |
| RA File Number                                                                                                                                                                                                                                                                                     | 03AA04013987 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                | 0311000308/28/12/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant has informed that they have surrendered the subject AA Number at RA Mumbai. Therefore, the Committee decided to withdraw the case from the agenda under intimation to the RA.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                  | 48 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                | JAIN RECYCLING PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM REVIW00001992AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                            | 04AA04005092 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                       | 0411000133/13/01/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.</p> <p>The case stands deferred.</p> |                                             |

|             |                              |
|-------------|------------------------------|
| Case No.    | 49 / NC/2/MEET/Nov/202223/17 |
| Case Status | Case Deferred                |
| Party Name  | R R KABEL LIMITED            |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                    | HQRNORM APPLY 00070848AM21                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                    | 03AA04018289 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                               | 0311001031/27/01/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that Consultant (TEC-3) has given comments for import item at Sl. No. 1 via email dated 06.12.2022. Further, the case was discussed in the meeting and the Committee decided to refer the case to Consultant (TEC-1) for comments on rest of the import items.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                              | 50 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                            | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00081159AM21                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                        | 04AA04006420 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                   | 0411000301/10/02/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and the concerned TE informed that the applicant's reply is deficient. Therefore, the Committee decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>1. List of components and consumable separately as per Sl. No. of import in the licence.</p> <p>The case stands deferred.</p> |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 51 / NC/2/MEET/Nov/202223/17                |
| Case Status             | Case Deferred                               |
| Party Name              | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |

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| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00081160AM21 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                        | 04AA04006497 AM21          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                   | 0411000314/10/02/2021      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and the concerned TE informed that the applicant's reply is deficient. Therefore, the Committee decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>1. List of components and consumable separately as per Sl. No. of import in the licence.</p> <p>The case stands deferred.</p> |                            |

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|---------------------------------------------------------------------------|------------------------------------------------|
| Case No.                                                                  | 52 / NC/2/MEET/Nov/202223/17                   |
| Case Status                                                               | Case Deferred                                  |
| Party Name                                                                | RAHUL FERROMET AND ENGINEERING PRIVATE LIMITED |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022    |
| HQ File Number                                                            | HQRNORM REVIW00002461AM23                      |
| RA File Number                                                            | 34AA04002524 AM21                              |
| Licence No and Date                                                       | 3411000223/11/02/2021                          |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                                |

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|---------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                    | 53 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                 | Case Rejected                               |
| Party Name                                                                                                                                  | ACG PHARMAPACK PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                              | HQRNORM APPLY 00081438AM21                  |
| RA File Number                                                                                                                              | 03AA04022175 AM21                           |
| Licence No and Date                                                                                                                         | 0311001521/11/02/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 08.08.2022</p> |                                             |

followed by reminder on 23.08.2022 was issued to the applicant for providing certain information. Further, in this regard, final reminder letter was issued to the applicant on 27.10.2022. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                                                                                                                  | 54 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                               | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                | A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00082566AM21                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                            | 03AA04023238 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                       | 0311001697/12/02/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                 |                                             |
| <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to send a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                            | 55 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                          | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                             | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                      | HQRNORM APPLY 00084376AM21                  |
| RA File Number                                                                                                                                                                                                                                                      | 04AA04006421 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                 | 0411000302/15/02/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                                           |                                             |
| <p>The Committee considered the case as per agenda and the concerned TE informed that the applicant's reply is deficient. Therefore, the Committee decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> |                                             |

1. List of components and consumable separately as per Sl. No. of import in the licence.
2. In the material balance sheet difference in weight in Sl. No. 1 & 4 of the list, since both are weight of export. Please explain.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                   | 56 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                 | JAIN RESOURCE RECYCLING PRIVATE LIMITED     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM REVIW00002398AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                             | 04AA04005671 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                        | 0411000272/16/02/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to send a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                  | 57 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | RAYCHEM-RPG PRIVATE LIMITED                 |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00087245AM21                  |
| RA File Number                                                            | 03AA04023276 AM21                           |
| Licence No and Date                                                       | 0311001714/19/02/2021                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                             | 58 / NC/2/MEET/Nov/202223/17                                        |
| Case Status                                                                                                                                                                                                                                                                                          | Case Rejected                                                       |
| Party Name                                                                                                                                                                                                                                                                                           | TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022                         |
| HQ File Number                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00097393AM21                                          |
| RA File Number                                                                                                                                                                                                                                                                                       | 09AA04004679 AM21                                                   |
| Licence No and Date                                                                                                                                                                                                                                                                                  | 0911000431/04/03/2021                                               |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant has informed that they have surrendered the subject AA Number at RA Hyderabad. Therefore, the Committee decided to withdraw the case from the agenda and also to inform the RA.</p> |                                                                     |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 59 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | SANSEGA INDUSTRIES LLP                      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM REVIW00004355AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 04AA04008187 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 0411000499/15/03/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. To clarify the input material used.</li> <li>2. Weight of the product at various intermediate stages (Eg. before or after cold heading, thread rolling).</li> <li>3. Detail technical note on manufacturing process including the relevant flow sheet.</li> <li>4. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported /procured from sources other than the license, if any, may also be indicated.</li> <li>5. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured</li> </ol> |                                             |

out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred.

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| Case No.                                                                                                                                                         | 60 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                       | STERLING ENTERPRISES                        |
| Meeting Number and Date                                                                                                                                          | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                   | HQRNORM APPLY 00028072AM22                  |
| RA File Number                                                                                                                                                   | 03AA04000456 AM22                           |
| Licence No and Date                                                                                                                                              | 0311003356/28/04/2021                       |
| Norms Committee Decision:                                                                                                                                        |                                             |
| The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: |                                             |
| 1. Please clarify the export item (whether circular or rectangular/square containers are being exported).                                                        |                                             |
| The case stands deferred.                                                                                                                                        |                                             |

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| Case No.                  | 61 / NC/2/MEET/Nov/202223/17                |
| Case Status               | Case Deferred                               |
| Party Name                | TAMRA DHATU UDYOG PVT LTD                   |
| Meeting Number and Date   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number            | HQRNORM APPLY 00028295AM22                  |
| RA File Number            | 02AA04001952 AM22                           |
| Licence No and Date       | 0211000607/28/04/2021                       |
| Norms Committee Decision: |                                             |



Case deferred for comments of TE.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 62 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | BHAGYANAGAR INDIA LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00029369AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 092404000469 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0911000744/29/04/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                  | 63 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | AUSA MEDICAL DEVICES PRIVATE LIMITED        |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00029465AM22                  |
| RA File Number                                                            | 07AA04002602 AM22                           |
| Licence No and Date                                                       | 0711001011/29/04/2021                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.    | 64 / NC/2/MEET/Nov/202223/17       |
| Case Status | Case Deferred                      |
| Party Name  | BHAGYANAGAR COPPER PRIVATE LIMITED |

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| Meeting Number and Date                                                                                                                                                                                                                                                                            | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00032245AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                     | 09AA04000714 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                | 0911000767/04/05/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the case to concerned TE for examination &amp; comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 65 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | MASSILLY INDIA PACKAGING PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00034497AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 07AA04003092 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0711001041/06/05/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. Detail technical note on manufacturing process including the relevant flow sheet.</li> <li>2. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>3. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</li> <li>4. Please mention the wastage after the scroll cutting and the process involved pictures of the product at intermediate stages, scraps generated pictures and scrap sale invoices.</li> </ol> |                                             |

The case stands deferred.

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| Case No.                | 66 / NC/2/MEET/Nov/202223/17                |
| Case Status             | Case Approved                               |
| Party Name              | WAAREE ENERGIES LIMITED                     |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00037019AM22                  |
| RA File Number          | 52AA04002219 AM22                           |
| Licence No and Date     | 5211000709/10/05/2021                       |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 5210043564 dated 15.10.2020 in meeting dated 20.09.2022 as per comments of **Consultant (TEC-3)** received via email dated 04.12.2022 as under:

1. The export item (**Solar Modules 385-390 WP**) weighing **22.80Kgs/Unit**.
2. The quantity of import item at Sl. No. 1 may be allowed as **Net plus 1% wastage**.
3. The quantity of import items at Sl. No. 2, 3 & 8 may be allowed **as per GN-4**.
4. The quantity of import items at Sl. No. 4 & 5 may be allowed as **Net plus 0.5% wastage**.
5. The quantity of import items at Sl. No. 6, 7, 9 & 10 may be allowed **as applied and value restricted up to 2% of FoB value**.

**Note:**

1. **Export item will contain 72 imported cells per module.**
2. **Specification and wattage of imported cells will be same as used in export items. The RA will obtain specification/wattage of the cells to be imported and would endorse the same on the authorization both for export and import products.**

RA concerned may take suitable consequential action accordingly.

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| Case No.    | 67 / NC/2/MEET/Nov/202223/17 |
| Case Status | Case Deferred                |

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| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | JAIN RECYCLING PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00039254AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 04AA04002680 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0411000805/12/05/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                              | 68 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                            | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00042267AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                        | 04AA04003941 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                   | 0411000826/17/05/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and the concerned TE informed that the applicant's reply is deficient. Therefore, the Committee decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>1. List of components and consumable separately as per Sl. No. of import in the licence.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 69 / NC/2/MEET/Nov/202223/17                |
| Case Status             | Case Deferred                               |
| Party Name              | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |

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| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00042292AM22 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                        | 04AA04003867 AM22          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                   | 0411000829/17/05/2021      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and the concerned TE informed that the applicant's reply is deficient. Therefore, the Committee decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>1. List of components and consumable separately as per Sl. No. of import in the licence.</p> <p>The case stands deferred.</p> |                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                              | 70 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                            | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00042324AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                        | 04AA04003585 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                   | 0411000838/17/05/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and the concerned TE informed that the applicant's reply is deficient. Therefore, the Committee decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>1. List of components and consumable separately as per Sl. No. of import in the licence.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 71 / NC/2/MEET/Nov/202223/17                |
| Case Status             | Case Deferred                               |
| Party Name              | HISAR METAL INDUSTRIES LIMITED              |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00045195AM22                  |

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|-----------------------------------|-----------------------|
| RA File Number                    | 05AA04014994 AM22     |
| Licence No and Date               | 0511002677/18/05/2021 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

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| Case No.                          | 72 / NC/2/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | KSP INC                                     |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00049869AM22                  |
| RA File Number                    | 05AA04017766 AM22                           |
| Licence No and Date               | 0511002771/24/05/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 73 / NC/2/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | KSP INC                                     |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00049870AM22                  |
| RA File Number                    | 05AA04017747 AM22                           |
| Licence No and Date               | 0511002772/24/05/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.    | 74 / NC/2/MEET/Nov/202223/17 |
| Case Status | Case Deferred                |
| Party Name  | APL METALS LIMITED           |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00050007AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 02AA04005025 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0211000732/24/05/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                  | 75 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | DIAMOND METAL SCREENS PRIVATE LIMITED       |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00104575AM22                  |
| RA File Number                                                            | 07AA04005350 AM22                           |
| Licence No and Date                                                       | 0711001213/01/06/2021                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 76 / NC/2/MEET/Nov/202223/17                |
| Case Status               | Case Deferred                               |
| Party Name                | SHRI SABHARI SMELTERS PRIVATE LIMITED       |
| Meeting Number and Date   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number            | HQRNORM APPLY 00105075AM22                  |
| RA File Number            | 04AA04004525 AM22                           |
| Licence No and Date       | 0411000922/02/06/2021                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.

The case stands deferred.

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| Case No.                                                                                                                                                                                                              | 77 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                            | BHAGYANAGAR COPPER PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                               | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                        | HQRNORM APPLY 00105661AM22                  |
| RA File Number                                                                                                                                                                                                        | 09AA04003279 AM22                           |
| Licence No and Date                                                                                                                                                                                                   | 0911000999/02/06/2021                       |
| Norms Committee Decision:                                                                                                                                                                                             |                                             |
| The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the case to concerned TE for examination & comments. |                                             |
| The case stands deferred.                                                                                                                                                                                             |                                             |

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| Case No.                          | 78 / NC/2/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | MEHTA STONE CONSORTIUM                      |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00108638AM22                  |
| RA File Number                    | 05AA04022825 AM22                           |
| Licence No and Date               | 0511002996/07/06/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |



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| Case No.                          | 79 / NC/2/MEET/Nov/202223/17                  |
| Case Status                       | Case Deferred                                 |
| Party Name                        | APT GLOBAL MARINE ENGINEERING PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022   |
| HQ File Number                    | HQRNORM APPLY 00110128AM22                    |
| RA File Number                    | 04AA04005073 AM22                             |
| Licence No and Date               | 0411000947/08/06/2021                         |
| Norms Committee Decision:         |                                               |
| Case deferred for comments of TE. |                                               |

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| Case No.                                                                                                                                                                                                                                                                                                                                                   | 80 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                 | PONDY OXIDES AND CHEMICALS LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00114336AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                             | 04AA04002686 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                        | 0411000971/14/06/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                  |                                             |
| <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 81 / NC/2/MEET/Nov/202223/17                |
| Case Status             | Case Deferred                               |
| Party Name              | NAMO ALLOYS PRIVATE LIMITED                 |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00116935AM22                  |
| RA File Number          | 05AA04028956 AM22                           |
| Licence No and          | 0511003193/17/06/2021                       |

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| Date                                                                                                                                                                          |  |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to wait for the Review Committee Report.</p> <p>The case stands deferred.</p> |  |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 82 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | JAIN RECYCLING PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM REVIW00001994AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 04AA04003795 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0411001041/24/06/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                      | 83 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                    | SAMYAK METALS PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                       | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                | HQRNORM APPLY 00126048AM22                  |
| RA File Number                                                                                                                                                                | 05AA04033634 AM22                           |
| Licence No and Date                                                                                                                                                           | 0511003304/28/06/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to wait for the Review Committee Report.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 84 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | PONDY OXIDES AND CHEMICALS LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00129314AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 04AA04005930 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0411001066/02/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 85 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | PONDY OXIDES AND CHEMICALS LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00129318AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 04AA04005947 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0411001067/02/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.    | 86 / NC/2/MEET/Nov/202223/17 |
| Case Status | Case Deferred                |

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| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | R R KABEL LIMITED                           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00131817AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 03AA04031957 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 0311005139/06/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 17.10.2022 followed by reminder on 01.11.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the <b>final reminder</b> to the applicant for furnishing the requisite information within 15 days.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 87 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | MOTION METRIKS COMPONENTS PRIVATE LIMITED   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00133209AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 03AA04044177 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 0311005178/07/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>2. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured <i>out</i> of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</li> <li>3. To furnish stage-wise wastage and dimensional drawings for examination of the case.</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                      | 88 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                    | SAMYAK METALS PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                       | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                | HQRNORM APPLY 00134486AM22                  |
| RA File Number                                                                                                                                                                | 05AA04051035 AM22                           |
| Licence No and Date                                                                                                                                                           | 0511003557/08/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to wait for the Review Committee Report.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                  | 89 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | AUSA MEDICAL DEVICES PRIVATE LIMITED        |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00134240AM22                  |
| RA File Number                                                            | 07AA04013294 AM22                           |
| Licence No and Date                                                       | 0711001435/08/07/2021                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                | 90 / NC/2/MEET/Nov/202223/17                |
| Case Status             | Case Deferred                               |
| Party Name              | HEAT TRACE INDIA PRIVATE LIMITED            |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00135503AM22                  |
| RA File Number          | 05AA04034250 AM22                           |
| Licence No and          | 0511003570/09/07/2021                       |

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| Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |  |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 17.10.2022 followed by reminder on 01.11.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the <b>final reminder</b> to the applicant for furnishing the requisite information within 15 days.</p> <p>The case stands deferred.</p> |  |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 91 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | R R KABEL LIMITED                           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00136602AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 03AA04031820 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0311005306/12/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> <p>1. The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 92 / NC/2/MEET/Nov/202223/17                |
| Case Status             | Case Deferred                               |
| Party Name              | DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED  |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00137020AM22                  |
| RA File Number          | 02AA04013401 AM22                           |

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| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0211000923/12/07/2021 |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 93 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | POLYCAB INDIA LIMITED                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00138542AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 03AA04044779 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 0311005350/14/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of <b>Consultant (TEC-3)</b> received via email dated 04.12.2022 as under:</p> <ol style="list-style-type: none"> <li>1. The quantity of import item (Aluminium Ingot) may be allowed as net plus 1% wastage.</li> <li>2. The quantity of import item (Antioxidant) may be allowed as net plus 5% wastage.</li> <li>3. The quantity of import item (Aluminium Trihydrate Fire Retardant (ATH OL104LEO)) may be allowed as net plus 5% wastage.</li> <li>4. The quantity of import item (Copper Cathode) may be allowed as net plus 1% wastage.</li> <li>5. The quantity of import item (Ethylene Vinyl Acetate) may be allowed as net plus 5% wastage.</li> <li>6. The quantity of import item (Ethylene Acrylic Ester Co Polymer) may be allowed as net plus 5% wastage.</li> <li>7. The quantity of import item (Grafted Copolymer) may be allowed as net plus 5% wastage.</li> <li>8. The quantity of import item (Low Density Polyethylene (LDPE)) may be allowed as net plus 5% wastage.</li> <li>9. The quantity of import item (Magnesium Hydroxide (ECOPIREN 3.5 NP)) may be allowed as net plus 5% wastage.</li> <li>10. The quantity of import item (PVC Resin (Suspension Grade)) may be allowed as net plus 5% wastage.</li> <li>11. The quantity of import item (Plasticizer-DINP) may be allowed as net plus 2% wastage.</li> <li>12. The quantity of import item (Polyolefin Elastomer (Engage 7256)) may be allowed as net plus 5% wastage.</li> </ol> |                                             |

13. The quantity of import item (Tert Butyl Cumyl Peroxide) may be allowed as net plus 5% wastage.
14. The quantity of import item (Vinyltrimethoxysilane) may be allowed as net plus 5% wastage.
15. The quantity of import item (Steel Wire Rod) may be allowed as net plus 2%wastage.
16. The quantity of import item (Zinc Ingot) may be allowed as 4% of weight of steel to be galvanised.
17. The quantity of import item (Wooden Cable Drum) may be allowed as per packing policy.

**Note: Grade of steel to match in import & export item.**

RA concerned may take suitable consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 94 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | OSWAL CABLES PVT LTD                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00138700AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 13AA04010958 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 1311000444/14/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. Cross Sectional Diagram of export product with calculation of raw material requirement and the weight of the Cable in Kg per Km. Copy of relevant National/International Standard/buyer's data sheet may also be furnished.</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 95 / NC/2/MEET/Nov/202223/17                |
| Case Status             | Case Deferred                               |
| Party Name              | PONDY OXIDES AND CHEMICALS LIMITED          |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |



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| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00141689AM22 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 04AA04012908 AM22          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0411001147/19/07/2021      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 96 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | PILOT INDUSTRIES LTD                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00142441AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 05AA04053843 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0511003722/19/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                  | 97 / NC/2/MEET/Nov/202223/17                |
| Case Status               | Case Deferred                               |
| Party Name                | CHAMBAL ALUMS PRIVATE LIMITED               |
| Meeting Number and Date   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number            | HQRNORM APPLY 00142878AM22                  |
| RA File Number            | 13AA04009972 AM22                           |
| Licence No and Date       | 1311000454/20/07/2021                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                   | 98 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                 | SHRI SABHARI SMELTERS PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00142902AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                             | 04AA04008307 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                        | 0411001161/20/07/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                  |                                             |
| <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                     | 99 / NC/2/MEET/Nov/202223/17                |
| Case Status                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                   | ALTRUISTIC METAL PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                      | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                               | HQRNORM APPLY 00143056AM22                  |
| RA File Number                                                                                                                               | 05AA04057268 AM22                           |
| Licence No and Date                                                                                                                          | 0511003746/20/07/2021                       |
| Norms Committee Decision:                                                                                                                    |                                             |
| <p>The Committee considered the case as per agenda and decided to wait for the Review Committee Report.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                      | 100 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                    | NAMO ALLOYS PRIVATE LIMITED                 |
| Meeting Number and Date                                                                                                                                                       | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                | HQRNORM APPLY 00143180AM22                  |
| RA File Number                                                                                                                                                                | 05AA04056771 AM22                           |
| Licence No and Date                                                                                                                                                           | 0511003750/20/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to wait for the Review Committee Report.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                      | 101 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                    | PEE GEE INTERNATIONAL                       |
| Meeting Number and Date                                                                                                                                                       | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                | HQRNORM APPLY 00144980AM22                  |
| RA File Number                                                                                                                                                                | 05AA04057470 AM22                           |
| Licence No and Date                                                                                                                                                           | 0511003770/22/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to wait for the Review Committee Report.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 102 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | ELECTRO COPPER & ALLOYS MFG . CO            |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00145145AM22                  |
| RA File Number          | 02AA04015037 AM22                           |
| Licence No and          | 0211000970/22/07/2021                       |

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| Date                              |  |
| Norms Committee Decision:         |  |
| Case deferred for comments of TE. |  |

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| Case No.                          | 103 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | NAGREEKA INDCON PRODUCTS PRIVATE LIMITED    |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00145983AM22                  |
| RA File Number                    | 03AA04029925 AM22                           |
| Licence No and Date               | 0311005575/23/07/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                             | 104 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                          | Case Deferred                               |
| Party Name                                                                                           | SAMYAK METALS PRIVATE LIMITED               |
| Meeting Number and Date                                                                              | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                       | HQRNORM APPLY 00146097AM22                  |
| RA File Number                                                                                       | 05AA04057536 AM22                           |
| Licence No and Date                                                                                  | 0511003801/23/07/2021                       |
| Norms Committee Decision:                                                                            |                                             |
| The Committee considered the case as per agenda and decided to wait for the Review Committee Report. |                                             |
| The case stands deferred.                                                                            |                                             |

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| Case No.    | 105 / NC/2/MEET/Nov/202223/17 |
| Case Status | Case Deferred                 |
| Party Name  | AKSHAY ALUMINIUM ALLOYS LLP   |

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| Meeting Number and Date                                                                                                                                                       | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                | HQRNORM APPLY 00146211AM22                  |
| RA File Number                                                                                                                                                                | 05AA04057255 AM22                           |
| Licence No and Date                                                                                                                                                           | 0511003805/24/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to wait for the Review Committee Report.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                     | 106 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                   | JAIN RESOURCE RECYCLING PRIVATE LIMITED     |
| Meeting Number and Date                                                                                                                                                                                      | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                               | HQRNORM APPLY 00147600AM22                  |
| RA File Number                                                                                                                                                                                               | 04AA04014281 AM22                           |
| Licence No and Date                                                                                                                                                                                          | 0411001192/26/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter is being issued to the applicant. Hence, the Committee decided to defer the case.</p> |                                             |

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| Case No.                                                                                                                                                                      | 107 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                    | AKSHAY ALUMINIUM ALLOYS LLP                 |
| Meeting Number and Date                                                                                                                                                       | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                | HQRNORM APPLY 00147644AM22                  |
| RA File Number                                                                                                                                                                | 05AA04059338 AM22                           |
| Licence No and Date                                                                                                                                                           | 0511003831/26/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to wait for the Review Committee Report.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 108 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Approved                               |
| Party Name              | POLYCAB INDIA LIMITED                       |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00148783AM22                  |
| RA File Number          | 03AA04051138 AM22                           |
| Licence No and Date     | 0311005685/28/07/2021                       |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of **Consultant (TEC-3)** received via email dated 05.12.2022 as under:

1. The quantity of import item (Aluminium Ingot) may be allowed as net plus 1% wastage.
2. The quantity of import item (Antioxidant) may be allowed as net plus 5% wastage.
3. The quantity of import item (Aluminium Trihydrate Fire Retardant (ATH OL104LEO)) may be allowed as net plus 5% wastage.
4. The quantity of import item (Bonded Semicon Compound (DYM-515)) may be allowed as net plus 5% wastage.
5. The quantity of import item (Copper Cathode) may be allowed as net plus 1% wastage.
6. The quantity of import item (Electrolytic High Conductivity Cu Tape) may be allowed as net plus 1% wastage.
7. The quantity of import item (Ethylene Vinyl Acetate) may be allowed as net plus 5% wastage.
8. The quantity of import item (Ethylene Acrylic Ester Co Polymer) may be allowed as net plus 5% wastage.
9. The quantity of import item (Grafted Copolymer) may be allowed as net plus 5% wastage.
10. The quantity of import item (Glass Mica Tape) may be allowed as net plus 2% wastage.
11. The quantity of import item (HDPE Compound) may be allowed as net plus 5% wastage.
12. The quantity of import item (Low Density Polyethylene (LDPE)) may be allowed as net plus 5% wastage.
13. The quantity of import item (Magnesium Hydroxide (ECOPIREN 3.5 NP)) may be allowed as net plus 5% wastage.
14. The quantity of import item (Nylon Compound) may be allowed as net plus 5% wastage.
15. The quantity of import item (PVC Resin (Suspension Grade)) may be allowed as net plus 5% wastage.
16. The quantity of import item (PVC Plasticizer-TOTM) may be allowed as net plus 5% wastage.
17. The quantity of import item (PVC Compound) may be allowed as net plus 5% wastage.
18. The quantity of import item (Polyolefin Elastomer (Engage 7256)) may be allowed as net plus 5% wastage.
19. The quantity of import item (Tert Butyl Cumyl Peroxide) may be allowed as net plus 5% wastage.

20. The quantity of import item (Vinyltrimethoxysilane) may be allowed as net plus 5% wastage.
21. The quantity of import item (Water Blocking Yarn) may be allowed as net plus 1%wastage.
22. The quantity of import item (Steel Wire Rod) may be allowed as net plus 2%wastage.
23. The quantity of import item (Zinc Ingot) may be allowed as 4% of weight of steel to be galvanised.
24. The quantity of import item (Wooden Cable Drum) may be allowed as per packing policy.

**Note: Grade of steel to match in import & export item.**

RA concerned may take suitable consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 109 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00149413AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 04AA04016816 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 0411001205/28/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and the concerned TE informed that the applicant's reply is deficient. Therefore, the Committee decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. List of components, and consumable separately as per Sl. No. of import in the license.</li> <li>2. In the material balance sheet, difference in weight in Sl. No. 1 &amp; 4 of the list, since both are weight of export. Please explain.</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No.    | 110 / NC/2/MEET/Nov/202223/17        |
| Case Status | Case Deferred                        |
| Party Name  | TPI COMPOSITES INDIA PRIVATE LIMITED |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00149414AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 04AA04016804 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 0411001206/28/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and the concerned TE informed that the applicant's reply is deficient. Therefore, the Committee decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. List of components, and consumable separately as per Sl. No. of import in the licence.</li> <li>2. In the material balance sheet, difference in weight in Sl. No. 1 &amp; 4 of the list, since both are weight of export. Please explain.</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                     | 111 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                   | JAIN RESOURCE RECYCLING PRIVATE LIMITED     |
| Meeting Number and Date                                                                                                                                                                                      | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                               | HQRNORM APPLY 00149727AM22                  |
| RA File Number                                                                                                                                                                                               | 04AA04014646 AM22                           |
| Licence No and Date                                                                                                                                                                                          | 0411001207/29/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter is being issued to the applicant. Hence, the Committee decided to defer the case.</p> |                                             |

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| Case No.                | 112 / NC/2/MEET/Nov/202223/17                  |
| Case Status             | Case Deferred                                  |
| Party Name              | RAHUL FERROMET AND ENGINEERING PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022    |



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| HQ File Number                    | HQRNORM REVIW00002462AM23 |
| RA File Number                    | 34AA04007455 AM22         |
| Licence No and Date               | 3411001103/13/09/2021     |
| Norms Committee Decision:         |                           |
| Case deferred for comments of TE. |                           |

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| Case No.                          | 113 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | DISHA AUTO COMPONENTS PRIVATE LIMITED       |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00194483AM22                  |
| RA File Number                    | 03AA04071391 AM22                           |
| Licence No and Date               | 0311007226/26/09/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 114 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | DISHA AUTO COMPONENTS PRIVATE LIMITED       |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00197782AM22                  |
| RA File Number                    | 03AA040106953 AM22                          |
| Licence No and Date               | 0311007358/29/09/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.    | 115 / NC/2/MEET/Nov/202223/17 |
| Case Status | Case Deferred                 |

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| Party Name                                                                                                                                                                                                                                                                                                                                                                                   | SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022    |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00204221AM22                     |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                               | 04AA04031227 AM22                              |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                          | 0411001583/06/10/2021                          |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 29.09.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.</p> <p>The case stands deferred.</p> |                                                |

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| Case No.                                                                  | 116 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | NORDEX INDIA MANUFACTURING PRIVATE LIMITED  |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00204268AM22                  |
| RA File Number                                                            | 07AA04035622 AM22                           |
| Licence No and Date                                                       | 0711002094/06/10/2021                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                  | 117 / NC/2/MEET/Nov/202223/17               |
| Case Status               | Case Deferred                               |
| Party Name                | EFD INDUCTION PRIVATE LIMITED               |
| Meeting Number and Date   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number            | HQRNORM APPLY 00206747AM22                  |
| RA File Number            | 07AA04035954 AM22                           |
| Licence No and Date       | 0711002113/08/10/2021                       |
| Norms Committee Decision: |                                             |

The Committee considered the case as per agenda and noted that a deficiency letter dated 27.10.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the **final reminder** to the applicant for furnishing the requisite information within 15 days.

The case stands deferred.

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| Case No.                | 118 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | NARAYAN POWER TECH PRIVATE LIMITED          |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00208858AM22                  |
| RA File Number          | 34AA04008406 AM22                           |
| Licence No and Date     | 3411001242/11/10/2021                       |

**Norms Committee Decision:**

The Committee considered the case as per agenda and noted that the case was referred to the TE for examination & comments. However, the matter was deliberated in the meeting and after due deliberation, the Committee decided to call the applicant for personal hearing in the forthcoming NC meeting along with the following information:

1. Complete Specifications of each export product.
2. Specific item of import against flat rolled products.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
5. Whether export product is without tank or oil as there is no material for these.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 119 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | JAIN RECYCLING PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM REVIW00001995AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 04AA04035723 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0411001860/23/11/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 120 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | MITTAL COIN PRIVATE LIMITED                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM REVIW00002257AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 56AA04003951 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 5611000635/02/12/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.       | 121 / NC/2/MEET/Nov/202223/17               |
| Case Status    | Case Deferred                               |
| Party Name     | JAYESH INDUSTRIES LIMITED                   |
| Meeting Number | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |

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|-----------------------------------|---------------------------|
| and Date                          |                           |
| HQ File Number                    | HQRNORM REVIW00002384AM23 |
| RA File Number                    | 03AX04000150 AM22         |
| Licence No and Date               | 0311009606/17/12/2021     |
| Norms Committee Decision:         |                           |
| Case deferred for comments of TE. |                           |

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| Case No.                          | 122 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | ENERCON WINDENERGY PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00299339AM22                  |
| RA File Number                    | 07AX04000119 AM22                           |
| Licence No and Date               | 0711002733/28/12/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 123 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | ENERCON WINDENERGY PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00299340AM22                  |
| RA File Number                    | 07AX04000121 AM22                           |
| Licence No and Date               | 0711002734/28/12/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No. | 124 / NC/2/MEET/Nov/202223/17 |
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| Case Status                       | Case Deferred                               |
| Party Name                        | ENERCON WINDENERGY PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00299342AM22                  |
| RA File Number                    | 07AX04000122 AM22                           |
| Licence No and Date               | 0711002735/28/12/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 125 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | ENERCON WINDENERGY PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00299343AM22                  |
| RA File Number                    | 07AX04000123 AM22                           |
| Licence No and Date               | 0711002736/28/12/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 126 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | ENERCON WINDENERGY PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00299327AM22                  |
| RA File Number                    | 07AX04000130 AM22                           |
| Licence No and Date               | 0711002730/28/12/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 127 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | ENERCON WINDENERGY PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00299334AM22                  |
| RA File Number                    | 07AX04000118 AM22                           |
| Licence No and Date               | 0711002731/28/12/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 128 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | ENERCON WINDENERGY PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00299337AM22                  |
| RA File Number                    | 07AX04000120 AM22                           |
| Licence No and Date               | 0711002732/28/12/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                  | 129 / NC/2/MEET/Nov/202223/17               |
| Case Status               | Case Deferred                               |
| Party Name                | MITTAL COIN PRIVATE LIMITED                 |
| Meeting Number and Date   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number            | HQRNORM REVIW00002256AM23                   |
| RA File Number            | 56AX04000030 AM22                           |
| Licence No and Date       | 5611000740/10/01/2022                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.

The case stands deferred.

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| Case No.                          | 130 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | MITTAL COIN PRIVATE LIMITED                 |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM REVIW00002254AM23                   |
| RA File Number                    | 56AX04000006 AM22                           |
| Licence No and Date               | 5611000760/18/01/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 131 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | MITTAL APPLIANCES LIMITED                   |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM REVIW00002233AM23                   |
| RA File Number                    | 56AX04000008 AM22                           |
| Licence No and Date               | 5611000764/19/01/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.    | 132 / NC/2/MEET/Nov/202223/17 |
| Case Status | Case Deferred                 |
| Party Name  | MITTAL APPLIANCES LIMITED     |



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| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM REVIW00002237AM23                   |
| RA File Number                    | 56AX04000014 AM22                           |
| Licence No and Date               | 5611000763/19/01/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 133 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | CHHAPERIA INTERNATIONAL COMPANY             |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00349171AM22                  |
| RA File Number                    | 07AX04000350 AM22                           |
| Licence No and Date               | 0711003189/09/02/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                   | 134 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                 | JAIN RECYCLING PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00348329AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                             | 04AX04000199 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                        | 0411002604/09/02/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                  |                                             |
| <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                       | 135 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                     | JAIN RESOURCE RECYCLING PRIVATE LIMITED     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                        | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00348529AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                 | 04AX04000198 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                            | 0411002606/09/02/2022                       |
| <p>Norms Committee Decision:</p> <p>1. The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 136 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | ESSEL FOUNDRIES PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00348531AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 05AX04000900 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0511008715/09/02/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No. | 137 / NC/2/MEET/Nov/202223/17 |
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| Case Status                       | Case Deferred                               |
| Party Name                        | KARAMTARA ENGINEERING PRIVATE LIMITED       |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00349122AM22                  |
| RA File Number                    | 03AX04000878 AM22                           |
| Licence No and Date               | 0311011273/09/02/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 138 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | U M CABLES LIMITED                          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00349749AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 03AX04001104 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0311011280/10/02/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. Cross Sectional Diagram of export product with calculation of raw material requirement and the weight of the Cable in Kg. per Km. Copy of relevant National/International Standard/buyer's data sheet may also be furnished.</li> <li>2. Wastage claimed is nil. Please justify how it is possible in manufacture of cables.</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No.       | 139 / NC/2/MEET/Nov/202223/17               |
| Case Status    | Case Approved                               |
| Party Name     | SALZER ELECTRONICS LIMITED                  |
| Meeting Number | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |

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| and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |                            |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00352184AM22 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 32AX04000152 AM22          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 3211002505/11/02/2022      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                            |
| <p>The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DHI vide F. No. DES-2/3211002505/2022-TSW dated 24.11.2022 given via email dated 24.11.2022 as under:</p> <ol style="list-style-type: none"> <li>1. The quantity of import items (i.e. <b>Cable, Plug, H07RN-F, SOOW etc.</b>) may be allowed <b>on net to net basis</b>.</li> </ol> <p>RA concerned may take suitable consequential action accordingly.</p> |                            |

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| Case No.                          | 140 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | DEWAN & SONS                                |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00356006AM22                  |
| RA File Number                    | 05AX04000977 AM22                           |
| Licence No and Date               | 0511008829/15/02/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                  | 141 / NC/2/MEET/Nov/202223/17               |
| Case Status               | Case Deferred                               |
| Party Name                | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number            | HQRNORM APPLY 00356123AM22                  |
| RA File Number            | 03AX04000438 AM22                           |
| Licence No and Date       | 0311011432/15/02/2022                       |
| Norms Committee Decision: |                                             |

Case deferred for comments of TE.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 142 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | WAAREE ENERGIES LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00356274AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 52AX04000076 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 5211002030/15/02/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. Information as per Appendix-4E.</li> <li>2. Justification for use of 2 types of Solar Glass.</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                  | 143 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | SPECIAL CABLES PVT LTD                      |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00356975AM22                  |
| RA File Number                                                            | 05AX04000962 AM22                           |
| Licence No and Date                                                       | 0511008943/16/02/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 144 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | CONSOLIDATED COIN COMPANY PRIVATE LIMITED   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00357467AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 05AX04000979 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0511009133/16/02/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 28.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 145 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | JAIN RECYCLING PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00358650AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 04AX04000225 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0411002664/17/02/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 28.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.       | 146 / NC/2/MEET/Nov/202223/17               |
| Case Status    | Case Deferred                               |
| Party Name     | R T JAIN AND COMPANY                        |
| Meeting Number | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |

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| and Date                                                                                                                                                                                                                                                                                                                                                                                    |                            |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00359678AM22 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 03AX04001297 AM22          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0311011560/18/02/2022      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 28.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                            |

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| Case No.                                                                  | 147 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | R R KABEL LIMITED                           |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00359895AM22                  |
| RA File Number                                                            | 03AX04000985 AM22                           |
| Licence No and Date                                                       | 0311011581/18/02/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                                                                  | 148 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00364279AM22                  |
| RA File Number                                                            | 04AX04000249 AM22                           |
| Licence No and Date                                                       | 0411002723/23/02/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                          | 149 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00364284AM22                  |
| RA File Number                    | 04AX04000246 AM22                           |
| Licence No and Date               | 0411002724/23/02/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 150 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00365094AM22                  |
| RA File Number                    | 04AX04000247 AM22                           |
| Licence No and Date               | 0411002730/23/02/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                  | 151 / NC/2/MEET/Nov/202223/17               |
| Case Status               | Case Deferred                               |
| Party Name                | HINDUSTAN PRESSINGS PRIVATE LIMITED         |
| Meeting Number and Date   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number            | HQRNORM APPLY 00366460AM22                  |
| RA File Number            | 31AX04000069 AM22                           |
| Licence No and Date       | 3111001113/24/02/2022                       |
| Norms Committee Decision: |                                             |



Case deferred for comments of TE.

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| Case No.                          | 152 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00365823AM22                  |
| RA File Number                    | 04AX04000248 AM22                           |
| Licence No and Date               | 0411002733/24/02/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 153 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | JINDAL SAW LIMITED                          |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00365851AM22                  |
| RA File Number                    | 05AX04001072 AM22                           |
| Licence No and Date               | 0511010468/24/02/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                | 154 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | MOTILAL DISHED-ENDS WORKS PRIVATE LIMITED   |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00370573AM22                  |
| RA File Number          | 03AX04001344 AM22                           |

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| Licence No and Date                                                       | 0311011992/28/02/2022 |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 155 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | JAIN RECYCLING PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00371374AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 04AX04000262 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0411002783/01/03/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                         | 156 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                       | AMTRAN MAGNETICS PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00371701AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                   | 34AX04000309 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                              | 3411001883/01/03/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to the TE for examination &amp; comments. However, the matter was deliberated in the meeting and after due deliberation, the Committee decided to call the applicant for personal hearing in the forthcoming NC meeting along with following information:</p> <p>1. Complete Specifications of each export product.</p> |                                             |

2. Specific item of import against flat rolled products.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
5. Whether export product is without tank or oil as there is no material for these.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                           | 157 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                         | BHAGYANAGAR COPPER PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                            | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00371817AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                     | 09AX04000157 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                | 0911002589/01/03/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the case to concerned TE for examination &amp; comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 158 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | SIECHEM TECHNOLOGIES PRIVATE LIMITED        |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00373784AM22                  |
| RA File Number          | 04AX04000289 AM22                           |

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| Licence No and Date               | 0411002796/03/03/2022 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

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| Case No.                          | 159 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | PHOENIX INDUSTRIES LIMITED                  |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00375535AM22                  |
| RA File Number                    | 03AX04001499 AM22                           |
| Licence No and Date               | 0311012265/04/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                   | 160 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                 | MITTAL APPLIANCES LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00379353AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                             | 56AX04000080 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                        | 5611000825/08/03/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                  |                                             |
| <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 25.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No. | 161 / NC/2/MEET/Nov/202223/17 |
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| Case Status                       | Case Deferred                               |
| Party Name                        | ULTRA FOIL                                  |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00379703AM22                  |
| RA File Number                    | 05AX04001223 AM22                           |
| Licence No and Date               | 0511010822/08/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                   | 162 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                 | PILOT INDUSTRIES LTD                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00379720AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                             | 05AX04001184 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                        | 0511010826/08/03/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                  |                                             |
| <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 25.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                  | 163 / NC/2/MEET/Nov/202223/17               |
| Case Status               | Case Deferred                               |
| Party Name                | MITTAL COIN PRIVATE LIMITED                 |
| Meeting Number and Date   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number            | HQRNORM APPLY 00379351AM22                  |
| RA File Number            | 56AX04000064 AM22                           |
| Licence No and Date       | 5611000824/08/03/2022                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 25.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                   | 164 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                 | JAIN RESOURCE RECYCLING PRIVATE LIMITED     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00380471AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                             | 04AX04000280 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                        | 0411002826/09/03/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                  |                                             |
| <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 25.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                          | 165 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | SKYLAND METAL AND ALLOYS INC                |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00381015AM22                  |
| RA File Number                    | 03AX04001661 AM22                           |
| Licence No and Date               | 0311012469/09/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 166 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | MITTAL APPLIANCES LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00382005AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 56AX04000067 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 5611000835/10/03/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 25.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 167 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | MITTAL COIN PRIVATE LIMITED                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00382155AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 56AX04000104 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 5611000837/10/03/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 25.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 168 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00381981AM22                  |

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| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 03AA040113717 AM22    |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0311012529/10/03/2022 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. Detailed calculations for the requirement of each raw material, export product-wise supported by the cross sectional diagram of the cable/Buyers data sheet.</li> <li>2. Total net weights of each cable including the net weights of all inputs (Imported as well indigenous, except packing materials).</li> <li>3. Material balancing viz. net content of each imported and indigenous inputs, export product wise.</li> <li>4. Wastage claimed on each import item, if any.</li> <li>5. Total requirement of each raw material, export product wise, in a tabular form.</li> </ol> <p>The case stands deferred.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 169 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00381985AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 03AX04001571 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0311012530/10/03/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. Detailed calculations for the requirement of each raw material, export product-wise supported by the cross sectional diagram of the cable/Buyers data sheet.</li> <li>2. Total net weights of each cable including the net weights of all inputs (Imported as well indigenous, except packing materials).</li> <li>3. Material balancing viz. net content of each imported and indigenous inputs, export product wise.</li> <li>4. Wastage claimed on each import item, if any.</li> <li>5. Total requirement of each raw material, export product wise, in a tabular form.</li> </ol> <p>The case stands deferred.</p> |                                             |



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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 170 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00381988AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 03AX04001128 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0311012531/10/03/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. Detailed calculations for the requirement of each raw material, export product-wise supported by the cross sectional diagram of the cable/Buyers data sheet.</li> <li>2. Total net weights of each cable including the net weights of all inputs (Imported as well indigenous, except packing materials).</li> <li>3. Material balancing viz. net content of each imported and indigenous inputs, export product wise.</li> <li>4. Wastage claimed on each import item, if any.</li> <li>5. Total requirement of each raw material, export product wise, in a tabular form.</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                  | 171 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | STERLITE POWER TRANSMISSION LIMITED         |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00383139AM22                  |
| RA File Number                                                            | 03AA040123937 AM22                          |
| Licence No and Date                                                       | 0311012554/11/03/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No. | 172 / NC/2/MEET/Nov/202223/17 |
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| Case Status                       | Case Deferred                               |
| Party Name                        | INFLO INTERNATIONAL INC                     |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00383292AM22                  |
| RA File Number                    | 08AX04000639 AM22                           |
| Licence No and Date               | 0811004366/11/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 173 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00386250AM22                  |
| RA File Number                    | 34AA04007564 AM22                           |
| Licence No and Date               | 3411001955/14/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                         | 174 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                       | DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                          | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00389094AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                   | 02AX04000203 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                              | 0211002116/16/03/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                        |                                             |
| The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 25.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. |                                             |

The case stands deferred.

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| Case No.                          | 175 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00389386AM22                  |
| RA File Number                    | 04AX04000325 AM22                           |
| Licence No and Date               | 0411002913/16/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 176 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | METAL CANS AND CLOSURES PRIVATE LIMITED     |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00389871AM22                  |
| RA File Number                    | 06AX04000132 AM22                           |
| Licence No and Date               | 0611001210/16/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                | 177 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00390558AM22                  |
| RA File Number          | 03AA040123083 AM22                          |

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| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0311013034/17/03/2022 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. Detailed calculations for the requirement of each raw material, export product-wise supported by the cross sectional diagram of the cable/Buyers data sheet.</li> <li>2. Total net weights of each cable including the net weights of all inputs (Imported as well indigenous, except packing materials).</li> <li>3. Material balancing viz. net content of each imported and indigenous inputs, export product wise.</li> <li>4. Wastage claimed on each import item, if any.</li> <li>5. Total requirement of each raw material, export product wise, in a tabular form.</li> </ol> <p>The case stands deferred.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 178 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00390559AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 03AX04001356 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0311013035/17/03/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. Detailed calculations for the requirement of each raw material, export product-wise supported by the cross sectional diagram of the cable/Buyers data sheet.</li> <li>2. Total net weights of each cable including the net weights of all inputs (Imported as well indigenous, except packing materials).</li> <li>3. Material balancing viz. net content of each imported and indigenous inputs, export product wise.</li> <li>4. Wastage claimed on each import item, if any.</li> <li>5. Total requirement of each raw material, export product wise, in a tabular form.</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No.                          | 179 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | SIECHEM TECHNOLOGIES PRIVATE LIMITED        |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00390937AM22                  |
| RA File Number                    | 04AX04000324 AM22                           |
| Licence No and Date               | 0411002928/17/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 180 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | ALUCRAFT MANUFACTURING & MARKETING LLP      |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00396423AM22                  |
| RA File Number                    | 10AX04000088 AM22                           |
| Licence No and Date               | 1011000981/22/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                  | 181 / NC/2/MEET/Nov/202223/17               |
| Case Status               | Case Deferred                               |
| Party Name                | ENERGY OILFIELD TOOLS PRIVATE LIMITED       |
| Meeting Number and Date   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number            | HQRNORM APPLY 00400058AM22                  |
| RA File Number            | 05AX04001309 AM22                           |
| Licence No and Date       | 0511011341/24/03/2022                       |
| Norms Committee Decision: |                                             |

Case deferred for comments of TE.

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| Case No.                          | 182 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00401509AM22                  |
| RA File Number                    | 34AA04002386 AM21                           |
| Licence No and Date               | 3411002032/25/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 183 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00404941AM22                  |
| RA File Number                    | 04AX04000326 AM22                           |
| Licence No and Date               | 0411002995/28/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                | 184 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00407704AM22                  |
| RA File Number          | 04AX04000403 AM22                           |

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| Licence No and Date              | 0411003004/30/03/2022 |
| Norms Committee Decision:        |                       |
| Case deferred for comments of TE |                       |

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| Case No.                          | 185 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00408948AM22                  |
| RA File Number                    | 03AX04001834 AM22                           |
| Licence No and Date               | 0311013483/30/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 186 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00407703AM22                  |
| RA File Number                    | 04AX04000402 AM22                           |
| Licence No and Date               | 0411003003/30/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.       | 187 / NC/2/MEET/Nov/202223/17               |
| Case Status    | Case Deferred                               |
| Party Name     | PONDY OXIDES AND CHEMICALS LIMITED          |
| Meeting Number | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |

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| and Date                                                                                                                                                                                                                                                                                                                                                                                    |                            |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00410152AM22 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 04AX04000394 AM22          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0411003012/31/03/2022      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 25.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 188 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | JSW STEEL LIMITED                           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00000312AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 03AX04002016 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0311013988/19/04/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 05.08.2022 followed by reminder on 20.08.2022 was issued to the applicant for providing certain information. Further, in this regard, final reminder letter was issued to the applicant on 27.10.2022. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty &amp; applicable interest for EODC.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                | 189 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | HENGYU CLEANING PRODUCTS PRIVATE LIMITED    |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00000623AM23                  |
| RA File Number          | 31AX04000017 AM23                           |
| Licence No and Date     | 3111001333/06/05/2022                       |



Norms Committee Decision:

Case deferred for comments of TE.

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| Case No.                                                                                                                                                                                                                                                                                           | 190 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                         | BHAGYANAGAR COPPER PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                            | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00000636AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                     | 09AX04000411 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                | 0911002971/06/05/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the case to concerned TE for examination &amp; comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                           | 191 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                         | BHAGYANAGAR COPPER PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                            | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00000637AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                     | 09AX04000320 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                | 0911002972/06/05/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the case to concerned TE for examination &amp; comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 192 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | JAIN RESOURCE RECYCLING PRIVATE LIMITED     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00000640AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 04AX04000070 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0411003245/06/05/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 25.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                  | 193 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | WAAREE ENERGIES LIMITED                     |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00000641AM23                  |
| RA File Number                                                            | 52AX04000028 AM23                           |
| Licence No and Date                                                       | 5211002443/06/05/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                | 194 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | R R KABEL LIMITED                           |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00000644AM23                  |

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| RA File Number                    | 03AX04000568 AM23     |
| Licence No and Date               | 0311014558/06/05/2022 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                   | 195 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                 | VIMAL PETROTHIN PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00000647AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                             | 05AX04000129 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                        | 0511012306/06/05/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                  |                                             |
| <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 25.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                   | 196 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                 | VIMAL PETROTHIN PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00000648AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                             | 05AX04000349 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                        | 0511012307/06/05/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                  |                                             |
| <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 25.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                          | 197 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | SHARBIN INTERNATIONAL                       |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00000655AM23                  |
| RA File Number                    | 08AX04000194 AM23                           |
| Licence No and Date               | 0811004897/09/05/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 198 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00000674AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 03AX04000165 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0311014602/09/05/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. Detailed calculations for the requirement of each raw material, export product-wise supported by the cross sectional diagram of the cable/Buyers data sheet.</li> <li>2. Total net weights of each cable including the net weights of all inputs (Imported as well indigenous, except packing materials).</li> <li>3. Material balancing viz. net content of each imported and indigenous inputs, export product wise.</li> <li>4. Wastage claimed on each import item, if any.</li> <li>5. Total requirement of each raw material, export product wise, in a tabular form.</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No.                          | 199 / NC/2/MEET/Nov/202223/17                   |
| Case Status                       | Case Deferred                                   |
| Party Name                        | SVAM TOYAL PACKAGING INDUSTRIES PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022     |
| HQ File Number                    | HQRNORM APPLY 00000678AM23                      |
| RA File Number                    | 05AX04000348 AM23                               |
| Licence No and Date               | 0511012354/09/05/2022                           |
| Norms Committee Decision:         |                                                 |
| Case deferred for comments of TE. |                                                 |

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| Case No.                          | 200 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | ALUTECH PACKAGING PRIVATE LIMITED           |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00000696AM23                  |
| RA File Number                    | 05AX04000392 AM23                           |
| Licence No and Date               | 0511012435/10/05/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                  | 201 / NC/2/MEET/Nov/202223/17               |
| Case Status               | Case Deferred                               |
| Party Name                | ELECTROLEAD (PUNE) PVT LTD                  |
| Meeting Number and Date   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number            | HQRNORM APPLY 00000707AM23                  |
| RA File Number            | 31AX04000038 AM23                           |
| Licence No and Date       | 3111001338/11/05/2022                       |
| Norms Committee Decision: |                                             |

The Committee considered the case as per the agenda and noted the comments given by MSME on DGFT BO Portal. The matter was deliberated in the meeting and the Committee noted that the percentage wastage claimed by the firm in the Appendix-4E is more than that as shown in the production and consumption data of last three years. Therefore, the Committee decided to seek the detailed justification for the same from the applicant.

The case stands deferred.

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| Case No.                          | 202 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | MUNDRA SOLAR ENERGY LIMITED                 |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00000710AM23                  |
| RA File Number                    | 08AX04000184 AM23                           |
| Licence No and Date               | 0811004912/11/05/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 203 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | ZERO1 TEKTRONICS LLP                        |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00000719AM23                  |
| RA File Number                    | 52AX04000033 AM23                           |
| Licence No and Date               | 5211002459/11/05/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No. | 204 / NC/2/MEET/Nov/202223/17 |
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| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | PILOT INDUSTRIES LTD                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00000734AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 05AX04000311 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0511012518/12/05/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                  | 205 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | R R KABEL LIMITED                           |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00000725AM23                  |
| RA File Number                                                            | 03AX04000621 AM23                           |
| Licence No and Date                                                       | 0311014660/12/05/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                  | 206 / NC/2/MEET/Nov/202223/17               |
| Case Status               | Case Deferred                               |
| Party Name                | ACG PHARMAPACK PRIVATE LIMITED              |
| Meeting Number and Date   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number            | HQRNORM APPLY 00000742AM23                  |
| RA File Number            | 03AX04000557 AM23                           |
| Licence No and Date       | 0311014683/13/05/2022                       |
| Norms Committee Decision: |                                             |

Case deferred for comments of TE.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 207 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | SHRI SABHARI SMELTERS PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00000755AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 04AX04000112 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0411003285/13/05/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                  | 208 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | WAGO PRIVATE LIMITED                        |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00000758AM23                  |
| RA File Number                                                            | 05AX04001167 AM22                           |
| Licence No and Date                                                       | 0511012550/13/05/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.    | 209 / NC/2/MEET/Nov/202223/17 |
| Case Status | Case Deferred                 |



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| Party Name                        | WAGO PRIVATE LIMITED                        |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00000764AM23                  |
| RA File Number                    | 05AX040000-1 AM22                           |
| Licence No and Date               | 0511012552/13/05/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 210 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | WAGO PRIVATE LIMITED                        |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00000765AM23                  |
| RA File Number                    | 05AX04001165 AM22                           |
| Licence No and Date               | 0511012553/13/05/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                           | 211 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                         | JAIN RESOURCE RECYCLING PRIVATE LIMITED     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                            | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00000813AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                     | 04AX04000038 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                | 0411003296/17/05/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                          |                                             |
| The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant. |                                             |

The case stands deferred.

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| Case No.                          | 212 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00000966AM23                  |
| RA File Number                    | 04AX04000165 AM23                           |
| Licence No and Date               | 0411003361/24/05/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 213 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00000967AM23                  |
| RA File Number                    | 04AX04000164 AM23                           |
| Licence No and Date               | 0411003362/24/05/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                | 214 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | PARAS LAMINATES PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00000959AM23                  |
| RA File Number          | 05AX04000547 AM23                           |

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| Licence No and Date               | 0511012772/24/05/2022 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

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| Case No.                          | 215 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00001007AM23                  |
| RA File Number                    | 04AX04000181 AM23                           |
| Licence No and Date               | 0411003379/26/05/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 216 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | EFD INDUCTION PRIVATE LIMITED               |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00001009AM23                  |
| RA File Number                    | 07AX04000240 AM23                           |
| Licence No and Date               | 0711004104/26/05/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.       | 217 / NC/2/MEET/Nov/202223/17               |
| Case Status    | Case Deferred                               |
| Party Name     | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |

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| and Date                          |                            |
| HQ File Number                    | HQRNORM APPLY 00001021AM23 |
| RA File Number                    | 04AX04000189 AM23          |
| Licence No and Date               | 0411003384/27/05/2022      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

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| Case No.                          | 218 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00001022AM23                  |
| RA File Number                    | 04AX04000182 AM23                           |
| Licence No and Date               | 0411003385/27/05/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 219 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00001036AM23                  |
| RA File Number                    | 04AX04000188 AM23                           |
| Licence No and Date               | 0411003389/27/05/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No. | 220 / NC/2/MEET/Nov/202223/17 |
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| Case Status                       | Case Deferred                                         |
| Party Name                        | TEMPEL PRECISION METAL PRODUCTS INDIA PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022           |
| HQ File Number                    | HQRNORM APPLY 00001451AM23                            |
| RA File Number                    | 04AX04000234 AM23                                     |
| Licence No and Date               | 0411003478/17/06/2022                                 |
| Norms Committee Decision:         |                                                       |
| Case deferred for comments of TE. |                                                       |

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| Case No.                          | 221 / NC/2/MEET/Nov/202223/17                         |
| Case Status                       | Case Deferred                                         |
| Party Name                        | TEMPEL PRECISION METAL PRODUCTS INDIA PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022           |
| HQ File Number                    | HQRNORM APPLY 00001453AM23                            |
| RA File Number                    | 04AX04000241 AM23                                     |
| Licence No and Date               | 0411003479/17/06/2022                                 |
| Norms Committee Decision:         |                                                       |
| Case deferred for comments of TE. |                                                       |

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| Case No.                          | 222 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | EFD INDUCTION PRIVATE LIMITED               |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00001445AM23                  |
| RA File Number                    | 07AX04000387 AM23                           |
| Licence No and Date               | 0711004338/17/06/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 223 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | HORIZON CHUTES PRIVATE LIMITED              |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00001511AM23                  |
| RA File Number                    | 31AX04000080 AM23                           |
| Licence No and Date               | 3111001466/20/06/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 224 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | WAAREE ENERGIES LIMITED                     |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00001560AM23                  |
| RA File Number                    | 52AX04001529 AM23                           |
| Licence No and Date               | 5211002686/21/06/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                | 225 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | KARAMTARA ENGINEERING PRIVATE LIMITED       |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00001567AM23                  |

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| RA File Number                    | 03AX04001856 AM23     |
| Licence No and Date               | 0311015746/22/06/2022 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

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| Case No.                          | 226 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | VIKRAM SOLAR LIMITED                        |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00001601AM23                  |
| RA File Number                    | 02AX04000133 AM23                           |
| Licence No and Date               | 0211002603/22/06/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 227 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | NAGREEKA INDCON PRODUCTS PRIVATE LIMITED    |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00001618AM23                  |
| RA File Number                    | 03AX04001890 AM23                           |
| Licence No and Date               | 0311015809/23/06/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 228 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | JAIN RESOURCE RECYCLING PRIVATE LIMITED     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00001606AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 04AX04000233 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0411003500/23/06/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                  | 229 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | WAAREE ENERGIES LIMITED                     |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00001607AM23                  |
| RA File Number                                                            | 52AX04001550 AM23                           |
| Licence No and Date                                                       | 5211002699/23/06/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                | 230 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | NARAYAN POWER TECH PRIVATE LIMITED          |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00001635AM23                  |



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| RA File Number                                                                                                                                                                                                                                                                                                                                                                         | 34AX04000269 AM23     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                    | 3411002421/24/06/2022 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to the TE for examination &amp; comments. However, the matter was deliberated in the meeting and after due deliberation, the Committee decided to call the applicant for personal hearing in the forthcoming NC meeting.</p> <p>The case stands deferred.</p> |                       |

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| Case No.                                                                  | 231 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | TECHNO TRAK ENGINEERS                       |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00001640AM23                  |
| RA File Number                                                            | 31AX04000084 AM23                           |
| Licence No and Date                                                       | 3111001477/24/06/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 232 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | CHLORIDE METALS LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00001656AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 02AX04000167 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0211002610/24/06/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 25.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 233 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | CHLORIDE METALS LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00001692AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 02AX04000170 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0211002618/27/06/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 25.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 234 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | PONDY OXIDES AND CHEMICALS LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00001693AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 04AX04000305 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0411003541/27/06/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.    | 235 / NC/2/MEET/Nov/202223/17 |
| Case Status | Case Deferred                 |

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| Party Name                                                                | COSMOS ENGITECH PRIVATE LIMITED             |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00001668AM23                  |
| RA File Number                                                            | 34AX04000276 AM23                           |
| Licence No and Date                                                       | 3411002430/27/06/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                                                                  | 236 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | COSMOS ENGITECH PRIVATE LIMITED             |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00001669AM23                  |
| RA File Number                                                            | 34AX04000272 AM23                           |
| Licence No and Date                                                       | 3411002431/27/06/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                                                                  | 237 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00001682AM23                  |
| RA File Number                                                            | 34AX04000282 AM23                           |
| Licence No and Date                                                       | 3411002435/27/06/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                          | 238 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | SANSEGA INDUSTRIES LLP                      |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00001691AM23                  |
| RA File Number                    | 04AX04000276 AM23                           |
| Licence No and Date               | 0411003540/27/06/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                   | 239 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                 | PONDY OXIDES AND CHEMICALS LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00001707AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                             | 04AX04000303 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                        | 0411003548/28/06/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                  |                                             |
| <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 28.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.    | 240 / NC/2/MEET/Nov/202223/17 |
| Case Status | Case Deferred                 |
| Party Name  | MEW ELECTRICALS LIMITED       |

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|-----------------------------------|---------------------------------------------|
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00001721AM23                  |
| RA File Number                    | 34AX04000270 AM23                           |
| Licence No and Date               | 3411002443/28/06/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                   | 241 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                 | JAIN RECYCLING PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00001725AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                             | 04AX04000296 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                        | 0411003553/28/06/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                  |                                             |
| <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 25.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 242 / NC/2/MEET/Nov/202223/17               |
| Case Status               | Case Deferred                               |
| Party Name                | GREAT WHITE GLOBAL PRIVATE LIMITED          |
| Meeting Number and Date   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number            | HQRNORM APPLY 00001741AM23                  |
| RA File Number            | 03AX04001947 AM23                           |
| Licence No and Date       | 0311015971/29/06/2022                       |
| Norms Committee Decision: |                                             |

Case deferred for comments of TE.

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| Case No.                          | 243 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | ALUCRAFT MANUFACTURING & MARKETING LLP      |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00001756AM23                  |
| RA File Number                    | 10AX04000108 AM23                           |
| Licence No and Date               | 1011001231/29/06/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 244 / NC/2/MEET/Nov/202223/17                 |
| Case Status                       | Case Deferred                                 |
| Party Name                        | MONTEX GLASS FIBRE INDUSTRIES PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022   |
| HQ File Number                    | HQRNORM APPLY 00001757AM23                    |
| RA File Number                    | 03AX04001950 AM23                             |
| Licence No and Date               | 0311015978/29/06/2022                         |
| Norms Committee Decision:         |                                               |
| Case deferred for comments of TE. |                                               |

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| Case No.                | 245 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | JAIN RESOURCE RECYCLING PRIVATE LIMITED     |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00001768AM23                  |

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| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 04AX04000297 AM23     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0411003567/30/06/2022 |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 25.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                       |

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| Case No.                                                                  | 246 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | ENERGY OILFIELD TOOLS PRIVATE LIMITED       |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00001776AM23                  |
| RA File Number                                                            | 05AX04000942 AM23                           |
| Licence No and Date                                                       | 0511013511/30/06/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                                                                  | 247 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | MASSILLY INDIA PACKAGING PRIVATE LIMITED    |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00001800AM23                  |
| RA File Number                                                            | 07AX04000459 AM23                           |
| Licence No and Date                                                       | 0711004513/01/07/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 248 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | ELECTROLEAD (PUNE) PVT LTD                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00001834AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 31AX04000088 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 3111001498/04/07/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and noted the comments given by the TE. The matter was deliberated in the meeting and the Committee noted that the percentage wastage claimed by the firm in the Appendix-4E is more than that as shown in the Production and Consumption data of last three years. Therefore, the Committee decided to seek the detailed justification for the same from the applicant and also directed that in all similar cases in which wastage claimed by the applicant is more than the given data in the Production and Consumption sheet, the detailed justification may be called for.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                  | 249 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | SIECHEM TECHNOLOGIES PRIVATE LIMITED        |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00001844AM23                  |
| RA File Number                                                            | 04AX04000308 AM23                           |
| Licence No and Date                                                       | 0411003604/04/07/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                | 250 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Approved                               |
| Party Name              | SALZER ELECTRONICS LIMITED                  |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00001846AM23                  |
| RA File Number          | 32AX04000150 AM23                           |



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| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 3211003308/04/07/2022 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DHI vide F. No. DES-2/3211003308/2022-TSW dated 24.11.2022 given via email dated 24.11.2022 as under:</p> <ol style="list-style-type: none"> <li>1. The quantity of import items (i.e. <b>Cable, Plug, H07RN-F, SOOW etc.</b>) may be allowed <b>on net to net basis</b>.</li> </ol> <p>RA concerned may take suitable consequential action accordingly.</p> |                       |

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| Case No.                                                                  | 251 / NC/2/MEET/Nov/202223/17                    |
| Case Status                                                               | Case Deferred                                    |
| Party Name                                                                | TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022      |
| HQ File Number                                                            | HQRNORM APPLY 00001855AM23                       |
| RA File Number                                                            | 07AX04000447 AM23                                |
| Licence No and Date                                                       | 0711004554/05/07/2022                            |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                                  |

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| Case No.                                                                  | 252 / NC/2/MEET/Nov/202223/17                    |
| Case Status                                                               | Case Deferred                                    |
| Party Name                                                                | TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022      |
| HQ File Number                                                            | HQRNORM APPLY 00001856AM23                       |
| RA File Number                                                            | 07AX04000294 AM23                                |
| Licence No and Date                                                       | 0711004555/05/07/2022                            |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                                  |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 253 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | VEEVEE CONTROLS PRIVATE LIMITED             |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00001857AM23                  |
| RA File Number                    | 07AX04000453 AM23                           |
| Licence No and Date               | 0711004556/05/07/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 254 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | WAAREE ENERGIES LIMITED                     |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00001848AM23                  |
| RA File Number                    | 52AX04001549 AM23                           |
| Licence No and Date               | 5211002750/05/07/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                | 255 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | LASER POWER & INFRA PRIVATE LIMITED         |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00001852AM23                  |
| RA File Number          | 02AX04000189 AM23                           |
| Licence No and          | 0211002664/05/07/2022                       |

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|-----------------------------------|--|
| Date                              |  |
| Norms Committee Decision:         |  |
| Case deferred for comments of TE. |  |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 256 / NC/2/MEET/Nov/202223/17                    |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Case Deferred                                    |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | ELEC STEEL PROCESSING INDUSTRIES PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022      |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00001877AM23                       |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 34AX04000326 AM23                                |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 3411002497/06/07/2022                            |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                                  |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>2. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</li> <li>3. Justification for the quantity of import items, stage-wise wastage and dimensional drawings for examination of the case.</li> </ol> <p>The case stands deferred.</p> |                                                  |

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| Case No.                | 257 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | GUJARAT INFRAPIPES PRIVATE LIMITED          |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00001890AM23                  |
| RA File Number          | 34AX04000313 AM23                           |
| Licence No and Date     | 3411002503/06/07/2022                       |

Norms Committee Decision:

Case deferred for comments of TE.

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 258 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | VIMAL PETROTHIN PRIVATE LIMITED             |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00001898AM23                  |
| RA File Number                    | 05AX04000958 AM23                           |
| Licence No and Date               | 0511013637/07/07/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 259 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00001952AM23                  |
| RA File Number                    | 03AX04001933 AM23                           |
| Licence No and Date               | 0311016228/11/07/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 260 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |

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| HQ File Number                    | HQRNORM APPLY 00001989AM23 |
| RA File Number                    | 03AX04001825 AM23          |
| Licence No and Date               | 0311016296/12/07/2022      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 261 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | DYNAMIC FLOW PRODUCTS PRIVATE LIMITED       |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002062AM23                  |
| RA File Number                    | 03AX04002238 AM23                           |
| Licence No and Date               | 0311016369/15/07/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 262 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | PMEA SOLAR SYSTEMS PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002076AM23                  |
| RA File Number                    | 03AX04002217 AM23                           |
| Licence No and Date               | 0311016387/15/07/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.    | 263 / NC/2/MEET/Nov/202223/17 |
| Case Status | Case Deferred                 |

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| Party Name                                                                | CHANDA STEEL WORKS PRIVATE LIMITED          |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00002082AM23                  |
| RA File Number                                                            | 05AX04001120 AM23                           |
| Licence No and Date                                                       | 0511013796/15/07/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 264 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | ASTRABITE LLP                               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00002091AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 03AX04001898 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0311016395/15/07/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 25.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                        | 265 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                     | Case Approved                               |
| Party Name                                                                                                                                      | PHOENIX INDUSTRIES LIMITED                  |
| Meeting Number and Date                                                                                                                         | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                  | HQRNORM APPLY 00002095AM23                  |
| RA File Number                                                                                                                                  | 03AX04002222 AM23                           |
| Licence No and Date                                                                                                                             | 0311016398/16/07/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments</p> |                                             |

of Consultant (SKB) as under:

| ITCHS Code | Export Item                   | Export Quantity | Sl. No. | ITCHS Code | Import Item      | Recommended Quantity                                                            |
|------------|-------------------------------|-----------------|---------|------------|------------------|---------------------------------------------------------------------------------|
| 79012010   | Zinc Alloy Ingots - ZAMAK – 5 | 500.00 MT       | 1       | 79011100   | Zinc Ingots      | 479.44MT inclusive of 1% wastageon net content of inputs in the export product. |
|            |                               |                 | 2       | 76011010   | Aluminium Ingots | 20.20MT inclusive of 1% wastageon net content of inputs in the export product.  |
|            |                               |                 | 3       | 74040012   | Copper Ingots    | 5.06MT inclusive of 1% wastageon net content of inputs in the export product.   |
|            |                               |                 | 4       | 81041100   | MagnesiumIngots  | 0.30MT inclusive of 1% wastageon net content of inputs in the export product.   |

RA concerned may take suitable consequential action accordingly.

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| Case No.                  | 266 / NC/2/MEET/Nov/202223/17               |
| Case Status               | Case Rejected                               |
| Party Name                | POWERCORE INDUSTRIES INDIA PRIVATE LIMITED  |
| Meeting Number and Date   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number            | HQRNORM APPLY 00002154AM23                  |
| RA File Number            | 07AX04000574 AM23                           |
| Licence No and Date       | 0711004712/19/07/2022                       |
| Norms Committee Decision: |                                             |

The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminders on 20.09.2022, 05.10.2022, 20.10.2022 & 04.11.2022 were issued to the applicant for providing certain information. Further, in this regard, final reminder letter was issued to the applicant on 25.11.2022. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

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| Case No.                | 267 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Approved                               |
| Party Name              | SALZER ELECTRONICS LIMITED                  |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00002261AM23                  |
| RA File Number          | 32AX04000179 AM23                           |
| Licence No and Date     | 3211003410/25/07/2022                       |

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DHI vide F. No. DES-2/3211003410/2022-TSW dated 04.11.2022 given via email dated 04.11.2022 as under:

| Sl. No. | ITCHS Code | Export Item                           | Export Quantity | Sl. No. | ITCHS Code | Import Item | Recommended Quantity                                       |
|---------|------------|---------------------------------------|-----------------|---------|------------|-------------|------------------------------------------------------------|
| 1       | 85041090   | Toroidal Transformers (Part No. 8579) | 658 Number      | 1       | 72251920   | CRGO Steel  | 2% wastage allowed on net content basis in the export item |
| 2       | 85041090   | Toroidal Transformers (Part No. 8995) | 1790 Number     | 2       | 72251920   | CRGO Steel  | 2% wastage allowed on net content basis in the export item |

RA concerned may take suitable consequential action accordingly.

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| Case No. | 268 / NC/2/MEET/Nov/202223/17 |
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| Case Status                       | Case Deferred                               |
| Party Name                        | KK WIND SOLUTIONS INDIA PRIVATE LIMITED     |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002238AM23                  |
| RA File Number                    | 07AX04000526 AM23                           |
| Licence No and Date               | 0711004760/25/07/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 269 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | MMP INDUSTRIES LIMITED                      |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002259AM23                  |
| RA File Number                    | 50AX04000035 AM23                           |
| Licence No and Date               | 5011000529/25/07/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                         | 270 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                       | JAY BHAWANI METAL INDUSTRIES                |
| Meeting Number and Date                                                                                                                                          | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                   | HQRNORM APPLY 00002266AM23                  |
| RA File Number                                                                                                                                                   | 03AX04002294 AM23                           |
| Licence No and Date                                                                                                                                              | 0311016604/26/07/2022                       |
| Norms Committee Decision:                                                                                                                                        |                                             |
| The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: |                                             |

1. Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper scraps (Barley/Berry/Birch//Clove/Candy).
2. Percentage of recovery of Aluminum, Lead, Steel & PVC from the aforesaid copper scrap and value thereof in terms of INR.
3. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of the aforesaid copper scraps for processing into copper Electrolytic Copper Wire Bar /Flats/ Rods/ Bus Bars.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 271 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | JAY BHAWANI METAL INDUSTRIES                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00002267AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 03AX04002258 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 0311016605/26/07/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE</p> <ol style="list-style-type: none"> <li>1. Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper scraps (Barley/Berry/Birch//Clove/Candy).</li> <li>2. Percentage of recovery of Aluminum, Lead, Steel &amp; PVC from the aforesaid copper scrap and value thereof in terms of INR.</li> <li>3. Environment clearance certificate, issued by MoEF&amp;CC/CPCB/SPCB on the import of the aforesaid copper scraps for processing into copper Electrolytic Copper Wire Bar /Flats/ Rods/ Bus Bars.</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 272 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | SELP INDIA PRIVATE LIMITED                  |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00002271AM23                  |
| RA File Number          | 03AX04002271 AM23                           |
| Licence No and          | 0311016512/26/07/2022                       |

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| Date                              |  |
| Norms Committee Decision:         |  |
| Case deferred for comments of TE. |  |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 273 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | BHARAT FORGE LTD                            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00002301AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 31AX04000119 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 3111001589/27/07/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                             |
| The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                             |
| <ol style="list-style-type: none"> <li>1. What is the chemical composition of Alloy Steel 300 M forged round bars diameter 150 mm LAT 1.9042? Submit Mill Test Certificate from the supplier.</li> <li>2. In the application summary on BO portal, the quantity of imported Alloy Steel 300M forged bars, diameter 150 mm LAT 1.9042 is 26.787 MT against export 10.73 MT Trailing Arm LH &amp; Trailing Arm RH. The wastage on net weight works out to 149.64%. However, as per Appendix 4E, the wastage on the net content basis is 24.76%. Please submit a detailed justification.</li> <li>3. Submit a video film that could show operations for manufacturing of export products and wastage to be claimed at each operation.</li> </ol> |                                             |
| The case stands deferred.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                             |

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| Case No.                | 274 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | U K B ELECTRONICS PRIVATE LIMITED           |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00002306AM23                  |
| RA File Number          | 05AX04001187 AM23                           |
| Licence No and Date     | 0511013995/27/07/2022                       |

Norms Committee Decision:

Case deferred for comments of TE.

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| Case No.                | 275 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | RAJ METAL INDUSTRIES                        |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00002310AM23                  |
| RA File Number          | 02AX04000232 AM23                           |
| Licence No and Date     | 0211002764/27/07/2022                       |

Norms Committee Decision:

The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 25.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.

The case stands deferred.

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| Case No.                | 276 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | PARAS ENGINEERING WORKS                     |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00002326AM23                  |
| RA File Number          | 02AX04000238 AM23                           |
| Licence No and Date     | 0211002772/28/07/2022                       |

Norms Committee Decision:

Case deferred for comments of TE.

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| Case No.    | 277 / NC/2/MEET/Nov/202223/17 |
| Case Status | Case Deferred                 |

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|-----------------------------------|---------------------------------------------|
| Party Name                        | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002340AM23                  |
| RA File Number                    | 03AX04002377 AM23                           |
| Licence No and Date               | 0311016697/29/07/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 278 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | R T JAIN AND COMPANY                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00002350AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 03AX04002370 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0311016711/29/07/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper scrap (DRUID).</li> <li>2. Percentage of recovery of Aluminum, Lead, Steel &amp; PVC, if any from copper scrap (DRUID) and value thereof in terms of INR.</li> <li>3. Environment clearance certificate, issued by MoEF&amp;CC/CPCB/SPCB on the import of copper scrap (DRUID) for processing into copper Ingots Billets.</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 279 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | MEXIM ADHESIVE TAPES PRIVATE LIMITED        |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |

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| HQ File Number                    | HQRNORM APPLY 00002355AM23 |
| RA File Number                    | 03AX04002506 AM23          |
| Licence No and Date               | 0311016715/29/07/2022      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

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| Case No.                          | 280 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | OSWAL CABLES PVT LTD                        |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002370AM23                  |
| RA File Number                    | 13AX04000118 AM23                           |
| Licence No and Date               | 1311001354/29/07/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 281 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002373AM23                  |
| RA File Number                    | 34AX04000421 AM23                           |
| Licence No and Date               | 3411002588/29/07/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 282 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | WELSPUN CORP LIMITED                        |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002387AM23                  |
| RA File Number                    | 03AX04002108 AM23                           |
| Licence No and Date               | 0311016772/01/08/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 283 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | METALIC IMPRESSIONS (INDIA) PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002406AM23                  |
| RA File Number                    | 05AX04001281 AM23                           |
| Licence No and Date               | 0511014062/02/08/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                | 284 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | STERLITE POWER TRANSMISSION LIMITED         |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00002402AM23                  |
| RA File Number          | 03AX04001858 AM23                           |
| Licence No and          | 0311016789/02/08/2022                       |

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| Date                              |  |
| Norms Committee Decision:         |  |
| Case deferred for comments of TE. |  |

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| Case No.                          | 285 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | UPR ENGINEERING PRIVATE LIMITED             |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002403AM23                  |
| RA File Number                    | 31AX04000128 AM23                           |
| Licence No and Date               | 3111001594/02/08/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 286 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002447AM23                  |
| RA File Number                    | 03AX04002307 AM23                           |
| Licence No and Date               | 0311016840/03/08/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.       | 287 / NC/2/MEET/Nov/202223/17               |
| Case Status    | Case Deferred                               |
| Party Name     | JEKAY INTERNATIONAL TRACK PVT. LTD.         |
| Meeting Number | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |



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| and Date                                                                                                                                                                                                                                                                                                                                                                         |                            |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00002454AM23 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                   | 02AX04000257 AM23          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                              | 0211002801/03/08/2022      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                        |                            |
| The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:                                                                                                                                                                                                                 |                            |
| <ol style="list-style-type: none"> <li>1. What is the meaning of Glued Insulated Rail Joint for EN45E Rail?</li> <li>2. Submit a drawing of the export product.</li> <li>3. What is the net weight of steel rail 45E1 flat bottom rail in the export product?</li> <li>4. Since, wastage is 1%, what are the operations involved wherein 1% wastage is to be claimed?</li> </ol> |                            |
| The case stands deferred.                                                                                                                                                                                                                                                                                                                                                        |                            |

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| Case No.                          | 288 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002479AM23                  |
| RA File Number                    | 34AX04000437 AM23                           |
| Licence No and Date               | 3411002612/04/08/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                  | 289 / NC/2/MEET/Nov/202223/17               |
| Case Status               | Case Deferred                               |
| Party Name                | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number            | HQRNORM APPLY 00002480AM23                  |
| RA File Number            | 34AX04000436 AM23                           |
| Licence No and Date       | 3411002614/04/08/2022                       |
| Norms Committee Decision: |                                             |

Case deferred for comments of TE.

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| Case No.                          | 290 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | RENEWSYS INDIA PRIVATE LIMITED              |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002493AM23                  |
| RA File Number                    | 07AX04000637 AM23                           |
| Licence No and Date               | 0711004855/05/08/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 291 / NC/2/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | RIKUN MANUFACTURING PRIVATE LIMITED         |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002497AM23                  |
| RA File Number                    | 04AX04000424 AM23                           |
| Licence No and Date               | 0411003771/05/08/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.       | 292 / NC/2/MEET/Nov/202223/17               |
| Case Status    | Case Deferred                               |
| Party Name     | SHRI SABHARI SMELTERS PRIVATE LIMITED       |
| Meeting Number | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |

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| and Date                                                                                                                                                                                                                                                                                                                                                                                    |                            |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00002499AM23 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 04AX04000413 AM23          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0411003772/05/08/2022      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 25.11.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a reminder to the applicant.</p> <p>The case stands deferred.</p> |                            |

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| Case No.                                                                  | 293 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00002522AM23                  |
| RA File Number                                                            | 34AX04000432 AM23                           |
| Licence No and Date                                                       | 3411002624/08/08/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                                                                  | 294 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | H.R. SOLAR SOLUTION PRIVATE LIMITED         |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00002569AM23                  |
| RA File Number                                                            | 02AX04000253 AM23                           |
| Licence No and Date                                                       | 0211002822/10/08/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                                                                  | 295 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | R. V. RAIL PRODUCTS PVT. LTD.               |
| Meeting Number and Date                                                   | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00002584AM23                  |
| RA File Number                                                            | 02AX04000262 AM23                           |
| Licence No and Date                                                       | 0211002830/10/08/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                         | 296 / NC/2/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                       | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                          | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00003534AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                   | 342404000397 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                              | 3411002865/04/10/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that no attachment/documents are available for examination of case. Therefore, the Committee decided to ask the firm to upload all the relevant documents on DGFT Portal to examine the case.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.    | 297 / NC/2/MEET/Nov/202223/17 |
| Case Status | Case Deferred                 |

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|-----------------------------------|---------------------------------------------|
| Party Name                        | ENERGY OILFIELD TOOLS PRIVATE LIMITED       |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00003536AM23                  |
| RA File Number                    | 05AX04001664 AM23                           |
| Licence No and Date               | 0511015142/04/10/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                          | 298 / NC/2/MEET/Nov/202223/17               |                 |             |                                 |                                                                           |             |                      |          |                        |           |          |                                 |                                                                           |
| Case Status                                                                                                                                                                                                                                                                                                                                                                       | Case Approved                               |                 |             |                                 |                                                                           |             |                      |          |                        |           |          |                                 |                                                                           |
| Party Name                                                                                                                                                                                                                                                                                                                                                                        | EARTH WIRES PRIVATE LIMITED                 |                 |             |                                 |                                                                           |             |                      |          |                        |           |          |                                 |                                                                           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |                 |             |                                 |                                                                           |             |                      |          |                        |           |          |                                 |                                                                           |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                    | HQRNORM APPLY 00003557AM23                  |                 |             |                                 |                                                                           |             |                      |          |                        |           |          |                                 |                                                                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                    | 05AX04001475 AM23                           |                 |             |                                 |                                                                           |             |                      |          |                        |           |          |                                 |                                                                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                               | 0511015171/06/10/2022                       |                 |             |                                 |                                                                           |             |                      |          |                        |           |          |                                 |                                                                           |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                         |                                             |                 |             |                                 |                                                                           |             |                      |          |                        |           |          |                                 |                                                                           |
| The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) given on DGFT BO Portal as under:                                                                                                                                                                                                                     |                                             |                 |             |                                 |                                                                           |             |                      |          |                        |           |          |                                 |                                                                           |
| <table><tr><td>ITCHS Code</td><td>Export Item</td><td>Export Quantity</td><td>ITCHS Code</td><td>Import Item</td><td>Recommended Quantity</td></tr><tr><td>74081190</td><td>Bare Copper Wire 2.6mm</td><td>133.60 MT</td><td>74071010</td><td>Copper CC Rods of 8 mm Diameter</td><td>134.94MT inclusive of 1% wastage on the net weight of the export product.</td></tr></table> |                                             | ITCHS Code      | Export Item | Export Quantity                 | ITCHS Code                                                                | Import Item | Recommended Quantity | 74081190 | Bare Copper Wire 2.6mm | 133.60 MT | 74071010 | Copper CC Rods of 8 mm Diameter | 134.94MT inclusive of 1% wastage on the net weight of the export product. |
| ITCHS Code                                                                                                                                                                                                                                                                                                                                                                        | Export Item                                 | Export Quantity | ITCHS Code  | Import Item                     | Recommended Quantity                                                      |             |                      |          |                        |           |          |                                 |                                                                           |
| 74081190                                                                                                                                                                                                                                                                                                                                                                          | Bare Copper Wire 2.6mm                      | 133.60 MT       | 74071010    | Copper CC Rods of 8 mm Diameter | 134.94MT inclusive of 1% wastage on the net weight of the export product. |             |                      |          |                        |           |          |                                 |                                                                           |
| <b>Note: The copper content in the imported Copper CC Rod of Diameter of 8.0 MM should be matched with the copper content in the export of Bare Copper wire of Diameter 2.6 MM.</b>                                                                                                                                                                                               |                                             |                 |             |                                 |                                                                           |             |                      |          |                        |           |          |                                 |                                                                           |
| RA concerned may take suitable consequential action accordingly.                                                                                                                                                                                                                                                                                                                  |                                             |                 |             |                                 |                                                                           |             |                      |          |                        |           |          |                                 |                                                                           |

|             |                               |
|-------------|-------------------------------|
| Case No.    | 299 / NC/2/MEET/Nov/202223/17 |
| Case Status | Case Deferred                 |

|                                   |                                             |
|-----------------------------------|---------------------------------------------|
| Party Name                        | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date           | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00003560AM23                  |
| RA File Number                    | 34AX04000631 AM23                           |
| Licence No and Date               | 3411002870/07/10/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 300 / NC/2/MEET/Nov/202223/17               |
| Case Status             | Case Approved                               |
| Party Name              | GRID ENGINEERS PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 2/ MEET/ Nov/ 202223/ 17 and 06/12/2022 |
| HQ File Number          | HQRNORM APPLY 00003570AM23                  |
| RA File Number          | 30AX04000295 AM23                           |
| Licence No and Date     | 3011002665/07/10/2022                       |

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) given on DGFT BO Portal as under:

| ITCHS Code | Export Item             | Export Quantity | ITCHS Code | Import Item                      | Recommended Quantity                                                        |
|------------|-------------------------|-----------------|------------|----------------------------------|-----------------------------------------------------------------------------|
| 74081190   | Bare Copper Wire 6.5 mm | 145.50 MT       | 74071010   | Copper CC Rods of Diameter 8.0mm | 146.4MT inclusive of 0.60% wastage on the net weight of the export product. |

**Note: The content of copper in the imported Copper CC Rod of Diameter 8.0 mm should be matched with the content of copper in the export of Bare Copper wire of Diameter 6.5 MM.**

RA concerned may take suitable consequential action accordingly.